



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/138/2019	SRI NIRMAL DEBNATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. B CHAKRAVARTY MS THUYEKHRULU	SC, HIGHER EDU
2	I.A.(Civil)/3661/2023 in WA/12875/2023	EAJUL HOQUE Versus BADRUL ISLAM AND 12 ORS.	MR B SINHA MR. S SAIKIA	GA, ASSAM MR. D P BORAH(R-1) MR U GHOSH(R-1) SC, REVENUE SC, GMC SC, G M D A
	WITH WA/12875/2023 (Filing Number)	EAJUL HOQUE Versus BADRUL ISLAM AND 12 ORS. H	MR. S SAIKIA	
	WITH I.A.(Civil)/12877/2023 (Filing Number)	EAJUL HOQUE Versus BADRUL ISLAM AND 12 ORS. H	MR. S SAIKIA	
3	WA/112/2024 FIXED	BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG MR. K R PATGIRI MR. B GOGOI SC. AGRICULTURE SC, FINANCE
	WITH I.A.(Civil)/1036/2024 in WA/112/2024	BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE
4	I.A.(Civil)/956/2024 in WA/14270/2023	STATE BANK OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	GA, ASSAM SC, BSNL
	WITH WA/14270/2023 (Filing Number)	STATE BANK OF INDIA AND 2 ORS. Versus JYOTI BEZBARUAH GOSWAMI AND 4 ORS. E	MR. A K SAHEWALLA	

5	I.A.(Civil)/1046/2024 in WA/3087/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, FOREST
	WITH WA/3087/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/4004/2024 (Filing Number)	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
6	I.A.(Civil)/2126/2024 in WA/7153/2024	MINAKSHI DAS Versus THE BOARD OF SECONDARY EDUCATION ASSAM AND 4 ORS.	MR. S BANIK MS F BEGUM	SC, SEBA
	WITH WA/7153/2024 (Filing Number)	MINAKSHI DAS Versus THE BOARD OF SECONDARY EDUCATION ASSAM AND 4 ORS A	MR. S BANIK	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
7	WP(C)/3447/2024	DWIJENDRA TALUKDAR AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. S UPADHAY M SHARMA MR. A RAI	SC, CO OP
8	WP(C)/3598/2024	THE UNION OF INDIA AND ANR. Versus KANAK CHANDRA BARMAN (RETD.) AND 20 ORS.	SC, I A AND A D MR. R K TALUKDAR	
9	WP(C)/3602/2024	UNION OF INDIA AND 3 ORS. Versus NABAJIT BARUA	MR. B CHAKRAVARTY	
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
10	PIL/33/2024 FIXED	SANJIB TAMULI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. M R LASKAR MR N SARMA	SC, P AND R.D. GA, ASSAM
11	PIL/39/2024	BARASHA THAKURIA Versus THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM
12	WA/226/2024 B/O	BOARD OF DIRECTORS OF GREATER BADARPUR PRIMAY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MS F BEGUM	SC, CO OP
	WITH I.A.(Civil)/2113/2024 in WA/226/2024	BOARD OF DIRECTORS OF GREATER BADARPUR PRIMAY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MS F BEGUM	SC, CO OP
13	WP(C)/3438/2024 FIXED	ANZITA SAIKIA Versus THE UNION OF INDIA AND ANR	PETITIONER IN PERSON	DY.S.G.I. SC, GHC
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
14	WA/47/2020 CAVT. NO.1322/2019	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. U K NAIR (R-1) MR. M MAHANTA (R-1) MR. N J GOGOI MS D MAHANTA (R-1) FOR CAVEATOR

	WITH I.A.(Civil)/786/2020 in WA/47/2020	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR
15	WITH WA/285/2019	SMTI. PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. N U K NAIR SC, APSC MR. U K NAIR (R-7) MR. A BARKATAKI MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. A CHETRY MR P BHARDWAJ MR. M SARMA MS D MAHANTA (R-7) FOR CAVEATOR SC, PERSONNEL DEPT.
16	WITH WA/54/2020	SMTI PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS	GA, ASSAM SC, APSC MR. P SAIKIA MR. N J GOGOI FOR CAVEATOR
17	WA/433/2023 CAVT. NO.10982/023, FIXED, WITH ORIGINAL RECORD FILE	BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MS. R B BORA, GA, ASSAM MR. M MONDAL FOR CAVEATOR
	WITH I.A.(Civil)/3420/2023 in WA/433/2023	BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MR. M MONDAL FOR CAVEATOR
18	WA/111/2024	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus HI SPEED LOGISTICS PVT LTD AND 2 ORS	MR B K SINGH MR D AKRAM	MRS. R BORBORA MR. R K D CHOUDHURY, DY. SGI, (R- 2 AND 3) MS. N DEY
19	WA/217/2024 FIXED	M/S ASSAM SUPPLY SYNDICATE Versus THE UNION OF INDIA AND 2 ORS	K AGARWAL MR. G AGARWAL	DY.S.G.I.
20	WP(C)/789/2024 FIXED	MANOJ KONWAR Versus ASSTSTANT COMMISSIONER AND THREE OTHERS	MR. SHRAFF MS. N UPADHYAY MR. Z ISLAM MR. V SARAF	SC, GST SC, FINANCE AND TAXATION
21	WITH WP(C)/788/2024	M/S HORIZON ENTRADE PRIVATE LIMITED Versus ASSISTANT COMMISSIONER OF STATE TAXES AND THREE ORS	MR. SHRAFF MS. N UPADHYAY MR. Z ISLAM MR. V SARAF	SC, GST SC, FINANCE AND TAXATION
22	WP(C)/2303/2024 B/O	SUNIRMAL BATTACHARJEE AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MR. K GOGOI DY.S.G.I. SC, HEALTH AND F W
23	WITH WP(C)/7348/2023	SEEMA CHAKRABORTY AND ANR Versus UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
24	WITH WP(C)/2344/2024	PANKAJ KUMAR DAS AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. B K GOGOI MR. N D SARMA	MR. D J DAS.(R-2) DY.S.G.I. SC, HEALTH

25	WITH WP(C)/2399/2024	PRANJITA BARUAH KALITA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR D SENAPATI MS. S KATAKEY MR H K SARMA MS K BHATTACHARYYA	DY.S.G.I. SC, HEALTH AND F W
26	WP(C)/3006/2024 FIXED	LAKHYADHAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H ANSARI MR. S ALIM	GA, ASSAM SC, SEC. EDU.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
27	PIL/34/2023	DR. ABHIJIT NEOG Versus UNION OF INDIA AND 10 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM DY.S.G.I. SC, HEALTH
28	WA/154/2024	CHAMEN ALI AND ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE
29	WITH WA/74/2024	ABUL KALAM AD 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE
30	WITH WA/94/2024	SUKCHAN ALI AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
31	WITH WA/118/2024	ABDUL AZIZ MIAH AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
32	WITH WA/138/2024	AMIR ALI AND 6 ORS Versus THE STATE OF ASSAM AND ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM MR. K GOGOI, SC, HIGHER EDUCATION SC, REVENUE
ORDERS				
33	WA/152/2024	AKHIL BHARATIYA CHA MAZDOOR SANGHA Versus THE MANAGEMENT OF ANANDA TEA ESTATE	MR F Z MAZUMDER	
HEARING				
34	WA/325/2019	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR Versus MR. K. LALREMTLUANGA AND 7 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS MR. A KALITA, ADDL. AG, MIZORAM (R 5 to 8)
35	WP(C)/646/2019	C. VINOD AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) MR. R K D CHOUDHURY ASSTT.S.G.I. SC, UPSC

36	WP(C)/1939/2019 CAVT. NO.0179/2019	BHABEN BORAH Versus THE UCO BANK AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA	MR R. K. DUTTA (R-1-R-3) MR. M SHARMA (r-1 to 4) MR. N. BORUAH MR. N. BORUAH MR. H.K. HAZARIKA, JUNIOR GOVT. ADVOCATE(R-4) MS. S YASMIN (r-1 to 4) FOR CAVEATOR
37	WP(C)/2905/2019	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MR SISHIR DUTTA MR. K K NANDI MR. M SMITH, SC, ESIC MR. C SHARMA MR. S DUTTA	MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
38	WA/80/2020	M/S RENAISSANCE TRADERS Versus THE STATE OF ASSAM AND 5 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM MR. P K SARMA GA, AP GA, NAGALAND SC, EXCISE DEPTT.
39	WITH WA/81/2020	M/S RHINO ASSOCIATES ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM GA, AP GA, NAGALAND SC, EXCISE DEPTT.
40	AB/3286/2023	DASARATH RAY @ DIPJYOTI ROY Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MR U ROY MS H.K.KASHYAP	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
11)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
12)	K U AHMED	16-07-2024	To	22-07-2024
13)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
14)	MR. P MAHANTA	17-07-2024	To	22-07-2024
15)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
16)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
17)	MR S SARMA	16-07-2024	To	15-09-2024
18)	MS. N M DEKA	17-07-2024	To	20-12-2024
19)	MR. S B PRASAD	22-07-2024	To	02-08-2024
20)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
21)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
22)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
23)	MR. DITUL DAS	19-07-2024	To	26-07-2024
24)	MR A KALITA	22-07-2024	To	23-07-2024
25)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
26)	MR. S SHARMA	22-07-2024	To	23-07-2024
27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Review.Pet./80/2023 FIXED, IN WA/75/2023 (D/O)	RUBUL SARMAH AND 8 ORS. Versus SIMANTA PRADIP CHOUDHURY AND 25 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	GA, ASSAM SC, APSC
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
2	PIL/21/2020 WITH WP(C)/5388/2021 (D/O), WP(C)/3396/2021 (D/O)	SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)
3	WITH Cont.Case(Crl)(Suo Moto)/1/2021	XXX Versus SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR D K MISHRA (R-3) MR. B PRASAD (R-3) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1) MR P J BORAH (R-3)
4	WITH Review.Pet./166/2022	BISWAJIT ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BARUAH MR. R J DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
11)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
12)	K U AHMED	16-07-2024	To	22-07-2024
13)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
14)	MR. P MAHANTA	17-07-2024	To	22-07-2024
15)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
16)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
17)	MR S SARMA	16-07-2024	To	15-09-2024
18)	MS. N M DEKA	17-07-2024	To	20-12-2024
19)	MR. S B PRASAD	22-07-2024	To	02-08-2024
20)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
21)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
22)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
23)	MR. DITUL DAS	19-07-2024	To	26-07-2024
24)	MR A KALITA	22-07-2024	To	23-07-2024
25)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
26)	MR. S SHARMA	22-07-2024	To	23-07-2024
27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1034/2022	JAHIDUL ISLAM AND 28 ORS Versus THE STATE OF ASSAM AND 4 ORS	Mr M U Ahmed MR F HAQUE	SC, SEC. EDU.
2	Cont.Cas(C)/364/2024	Dr AZIBUR RAHMAN Versus POMI BARUAH	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
3	Cont.Cas(C)/367/2024	NABANITA MANDAL Versus SRI NARAYAN KONWAR, IAS	MR N SARMA K. KALITA	
4	Cont.Cas(C)/368/2024	NURUL HUDA LASKAR Versus SURANJANA SENAPATI, ACS	MR M J QUADIR MR. A K HANNAN	
5	Cont.Cas(C)/370/2024	MD. YAHIAH Versus POMI BARUAH	MR D MAHANTA	
6	Cont.Cas(C)/371/2024	BIREN SAIKIA Versus MAMATA HOJAI	MR D DEKA MR. A Z AHMED MR N J KUMAR	
7	Cont.Cas(C)/372/2024	BAHARUL ISLAM Versus NARAYAN KONWAR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	
8	WP(C)/2704/2024 FIXED	SANGEETA BAROOAH Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG SC, FINANCE
9	WP(C)/2946/2024	DIMBESWAR BAISHYA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
10	WP(C)/3493/2024 FIXED	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU GA, ASSAM
11	WP(C)/3497/2024 FIXED	MD. ISMAIL HUSSAIN Versus THE UNION OF INDIA AND 8 ORS.	MR. A R SIKDAR MR. S I TALUKDAR	SC, ELEM. EDU DY.S.G.I.
12	WP(C)/3565/2024	SUSHIL CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU

13	WP(C)/3572/2024	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
14	WP(C)/3589/2024	PRIYANKA SAHA Versus THE STATE OF ASSAM AND 5 ORS	MR H K DAS MR N K SARMA	SC, ELEM. EDU GA, ASSAM
15	WP(C)/3597/2024	PRABIN MAHATO Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU SC, BTC
16	WP(C)/3600/2024	DHANTI GOGOI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR. V PANDEY MR D BORUAH MR. B B KAKATI	SC, ELEM. EDU SC, SSA
17	WP(C)/3605/2024	ALL ASSAM ME/MEM DROPPED TEACHERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARDWAJ MS. B DEVI	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, FINANCE
18	WP(C)/3606/2024	DEBOJIT CHAKROBARTY AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE
19	WP(C)/3609/2024	DALIM CHANDRA RAY AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	SC, SEC. EDU. SC, FINANCE
20	WP(C)/3612/2024	MAMONI GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	SC, SEC. EDU.
ORDER (IMPLEADMENT OF PARTY)				
21	I.A.(Civil)/684/2024 FIXED in WP(C)/6020/2017	DAUHARU NARZARY AND ORS Versus GANESH NARZARY and ORS.	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MR S A BARBHUYAN SAMIM RAHMAN	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
22	WITH WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
23	WITH WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC
24	WITH WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016	JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC

25	WITH WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.
26	WITH WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE
27	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
28	WITH WP(C)/5281/2016	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
29	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
30	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
31	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
32	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
33	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE

	<p>WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017</p>	<p>MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.</p>	<p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE</p>
34	<p>WITH WP(C)/5111/2017</p>	<p>JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.</p>	<p>MR. B SARMA</p>	<p>SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)</p>
35	<p>WITH WP(C)/5739/2017</p>	<p>RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.</p>	<p>MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
36	<p>WITH WP(C)/5741/2017</p>	<p>CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.</p>	<p>MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
37	<p>WITH WP(C)/5861/2017</p>	<p>JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
38	<p>WITH WP(C)/5933/2017</p>	<p>ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p>	<p>MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI</p>	<p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
39	<p>WITH WP(C)/122/2018</p>	<p>PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM</p>	<p>MR. A NATH</p>	<p>SC, EDU</p>
	<p>WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018</p>	<p>HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.</p>	<p>MR. A NATH</p>	<p>SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE</p>
40	<p>WITH WP(C)/124/2018</p>	<p>JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM</p>	<p>MR. A NATH MS L SAIKIA</p>	<p>SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE</p>
	<p>WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018</p>	<p>CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.</p>	<p>MR. A NATH</p>	<p>SC, ELEM. EDU SC, BTC SC, FINANCE</p>
41	<p>WITH Cont.Cas(C)/217/2018</p>	<p>SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.</p>	<p>MR. B CHAKRABORTY MR. A NATH MR A RAHMAN</p>	<p>MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM</p>

42	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
43	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
44	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
45	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
46	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
47	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
48	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
49	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
50	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
51	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
52	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.

53	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
54	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
55	WITH WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
56	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
57	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
58	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
59	WITH WP(C)/6471/2022	RAMAKANTA DAIMARY AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
60	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
61	WITH WP(C)/5258/2023	NARAYAN CHANDRA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
ADMISSION				
62	WP(C)/2263/2024 PART-HEARD, FIXED	PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	MR. R P KAKOTI SR. ADV(R-2 TO 7). (SC, IIT) MR A B DEY(R-2 TO 7)(SC, IIT) MR. S SUTRADHAR(R-2 TO 7) (SC, IIT) DY.S.G.I. SC, IIT
63	WITH I.A.(Civil)/1550/2024 in WP(C)/2263/2024	PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	DY.S.G.I. SC, IIT
63	WP(C)/282/2018 B/O	SUMANA SAHA Versus THE STATE OF ASSAM	MR. M DEKA MR. S. RAHMAN MR. MD S HOQUE MS. S N RENGMA	MR. A DEKA (SC, SECONDARY EDU. DEPT.)
64	WP(C)/5867/2019 FIXED	NAYEBUR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, BTC SC, WPT AND BC SC, EDU SC, FINANCE
65	WP(C)/3501/2021 FIXED	BHUBAN CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, HIGHER EDU DR. P K GOSWAMI (R-3,4) SC, AG MR A BARMAN (R-3,4)

66	WP(C)/4412/2021	MD. RAFIQUK ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
67	WP(C)/4775/2021 B/O	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM MD A K AHMED MS S BARUAH
68	WP(C)/6832/2021	ANIRUDDHA SEN Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, HIGHER EDU GA, ASSAM SC, G U
69	WP(C)/2420/2022 FIXED	SMTI RUNUMI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE
70	WP(C)/3898/2022	BIKASH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. S K DAS MR R KARIM MR R KARIM MR D BARMAN	MR. T J MAHANTA (r-4) MR. N I KHAN (r-4) MR. S Z RAHMAN (r-4) MR. A BORUA (r-4) SC, SEC. EDU.
71	WP(C)/5795/2022 FIXED	ON THE DEATH OF DRONA KANTA DAS HIS LEGAL HEIR RUNU DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. S BORTHAKUR MR D K MEDHI P BORUAH MR D GOGOI MR H P NEPAL	GA, ASSAM SC, AG MR. A R SIKDAR(R-7) MR. B D CHOWDHURY G BAISHYA MR. S I TALUKDAR(R-7) SC, SEC. EDU.
	WITH I.A.(Civil)/3647/2023 in WP(C)/5795/2022	ON THE DEATH OF DRONA KANTA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR D GOGOI	GA, ASSAM SC, AG SC, SEC. EDU.
72	WP(C)/825/2023 FIXED	ISLAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
73	WP(C)/1250/2023	TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, (WPT&BC) MR. H ROHMAN (R-3)
74	WP(C)/3481/2023 FIXED	NAGEN CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
75	WITH WP(C)/3009/2023	SRIMATI JURI PRABHA MAZUMDAR Versus THE STATE OF ASSAM AND 9 ORS.	MR. M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
76	WITH WP(C)/3483/2023	NIPUL TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
77	WP(C)/4095/2023	HOBIBAR RAHMAN @ HABIBAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
78	WITH WP(C)/4098/2023	SHAHAB UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)

79	WP(C)/5862/2023 B/O	SUPRATIK DEY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN MR. K H CHOUDHURY	MR G ALAM(R-5) MS. P DAS MR. H ROHMAN(R-5) MR S R A NASER(R-5) SC, SEC. EDU. SC, EDU
80	WP(C)/6099/2023 FIXED	TARUN CH BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
81	WITH WP(C)/678/2023	TARUN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS S A KHALIFA S. M. ZINNA	GA, ASSAM SC, SEC. EDU.
82	WP(C)/6852/2023	TRAILOKYA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
83	WITH WP(C)/5729/2023	TRAILOKYA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. D. DEVI	GA, ASSAM SC, SEC. EDU. SC, SSA
84	WP(C)/7049/2023 FIXED	INA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
85	WP(C)/7162/2023 FIXED	MD. MOTIOR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
86	WP(C)/265/2024 FIXED	MANTU TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	MS. J DEKA (R-5) MS. A TALUKDAR (R-5) SC, N C T E SC, SEC. EDU.
87	WP(C)/388/2024 FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH AND F W
88	WP(C)/821/2024	HAM-AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	SC, HIGHER EDU SC, G U
89	WITH WP(C)/3782/2022	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
90	WITH WP(C)/794/2023	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
91	WP(C)/2789/2024 FIXED	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
92	WITH WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG

93	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
94	WP(C)/3475/2024 FIXED	NITISH BHARDWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC
ORDERS				
95	WP(C)/4796/2022 FIXED	SUNIL BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, ELEM. EDU SC, AG (A AND E) MR. B CHOUDHURY, SC, SCERT
96	Cont.Cas(C)/119/2024	ANIL KUMAR DAS Versus NARAYAN KONWAR AND 2 ORS.	MR N SARMA	MR. D SAIKIA (R- 2) MR S M T CHISTIE(R- 2) MR. P K BORAH(R- 2)
97	I.A.(Civil)/1217/2024 REV.PET 140/2022 WP(C) 4477/2022 (BOTH D/O), B/O in MC/21/2024 WITH MC/21/2024	MD. TARIQUEL ISLAM Versus HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS.	M K BORAH	SC, SEC. EDU.
98	I.A.(Civil)/1980/2024 FIXED in WP(C)/674/2024 WITH WP(C)/674/2024	MD. TARIQUEL ISLAM Versus HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS.	M K BORAH	SC, SEC. EDU.
98	I.A.(Civil)/1980/2024 FIXED in WP(C)/674/2024 WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IIT
	WITH I.A.(Civil)/1163/2024 in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
99	WITH WP(C)/676/2024	PRADUMN DIXIT Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
	WITH I.A.(Civil)/1150/2024 in WP(C)/676/2024	PRADUMN DIXIT, Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
100	WITH WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1162/2024 in WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1162/2024 in WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.

101	WITH WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1152/2024 in WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	DY.S.G.I.
102	WITH WP(C)/1935/2024	YASHRAJ VERMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV.(R-2 TO 5) (SC,IIT) MR A B DEY(R-2 TO 5)(SC,IIT) MR. S SUTRADHAR(R-2 TO 5)(SC, IIT) SC, IITG DY.S.G.I.
103	WP(C)/2713/2024 B/O	FAZLUL HOQUE MONDAL Versus THE STATE OF ASSAM AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU DY.S.G.I. SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
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12)	K U AHMED	16-07-2024	To	22-07-2024
13)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
14)	MR. P MAHANTA	17-07-2024	To	22-07-2024
15)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
16)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
17)	MR S SARMA	16-07-2024	To	15-09-2024
18)	MS. N M DEKA	17-07-2024	To	20-12-2024
19)	MR. S B PRASAD	22-07-2024	To	02-08-2024
20)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
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22)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
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25)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
26)	MR. S SHARMA	22-07-2024	To	23-07-2024
27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./612/2018 WITH LCR 2 FILES, FIXED	RAJIB HUSSAIN THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. N HASAN MR. J ROY MR. A HASAN MR. C CHAKRAVARTY	MR. B SAIKIA MR D K BORDOLOI (R2) MS. J PAUL (R2) PP, ASSAM
2	Crl.Pet./1084/2018 FIXED	SAIDUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	M. HOSSAIN (R-2) PP, ASSAM
3	Crl.Rev.P./65/2019 WITH LCR 2 FILES, FIXED	RAJESH DAS Versus DIGANTA SARMA AND ANR.	MR. B DEKA MR. B P CHANGMAI	MR. M A ISLAM M J ABEDIN PP, ASSAM
	WITH I.A.(Crl.)/149/2019 in Crl.Rev.P./65/2019	RAJESH DAS Versus DIGANTA SARMA AND ANR.	MR. B DEKA MR. B P CHANGMAI	PP, ASSAM
	WITH I.A.(Crl.)/410/2024 in Crl.Rev.P./65/2019	DIGANTA SARMA Versus RAJESH DAS AND ANR	MR M A ISLAM	PP, ASSAM
4	Crl.Pet./403/2019 FIXED	MANSUR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR F K R AHMED MR J UDDIN MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
5	Crl.Pet./754/2019 WITH LCR	NIZAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MR N Y KONYAK (R2) PP, ASSAM
6	Crl.Pet./280/2019	NIZAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. K MIRA	G UDDIN (R2) MS. P A TALUKDAR (R2) PP, ASSAM
7	Crl.Pet./1289/2019 WIT LCR 4 FILES(SCANNED COPY)	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
8	Crl.Pet./56/2020 FIXED	SALEH AHMED CHOUDHURY AND 10 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I A HAZARIKA MR. I U CHOWDHURY	MR. M BISWAS MS B BORA MS M DAS PP, ASSAM

	WITH I.A.(CrI.)/618/2024 in CrI.Pet./56/2020	SALEH AHMED CHOUDHURY AND 10 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
9	CrI.Pet./82/2021	SIDDEK AHMED @ SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	MR. B M CHOUDHURY MR K UDDIN (R-2) MR. A K AZAD (R-2) MR. U CHOUDHURY PP, ASSAM
10	CrI.Pet./483/2022 WITH LCR 1 FILE(SCANNED COPY)	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
11	CrI.Rev.P./527/2022 WITH LCR 2 FILES, FIXED	TRAILOKYA KR. DAS Versus THE STATE OF ASSAM AND ANR.	MR. B K DAS MS. P DAS	MR. R K MALAKAR (r-2) MR. B. DAS MS. S R DEVI (r-2) MRS H KALITA (r-2) PP, ASSAM
12	CrI.A./82/2023	BHUPEN KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN MR N M HAZARIKA	MR. T BARUAH (R-2,3) MR. P BOIRAGI (R-2,3) MR. S J SARMAH (R-2,3) PP, ASSAM
13	WITH CrI.A./84/2023	BHUPEN KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN MR N M HAZARIKA	MR. P BOIRAGI (R-2,3) MR. S J SARMAH (R-2,3) PP, ASSAM
14	CrI.Rev.P./211/2023	MINAKSHI BARMAN Versus DHANTI LASKAR AND ANR	MR. A LAL MR. A DEKA MS. S TALUKDAR	MS M D MEDHI (R-1) MS J KALITA (R-1) MR S J BARUAH (R-1) MS R BORAH (R-1) PP, ASSAM
15	CrI.Pet./275/2023 WITH LCR 1 FILE, FIXED	NIRUPAM DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR MS. J GHOSH	MR. S C KEYAL (r-2) MS. R DEKA (r-2) PP, ASSAM
16	CrI.Rev.P./287/2023 FIXED	SIBU DUTTA @ SHIBU DUTTA Versus PINKY MONDAL	MS D DAS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI PP, ASSAM
17	CrI.Rev.P./484/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	LONGSON RONGHANG Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
18	CrI.Pet./886/2023	BINA BABU SINGHA AND ANR Versus THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA	PP, ASSAM
19	CrI.Pet./1121/2023	MRIDUL KUMAR BORAH @ MRIDUL KR. BORAH Versus DIPANJALI BORAH	MR. M H TALUKDAR MD. S ALOM	MR. A R SHOME
20	CrI.Pet./55/2024 FIXED	SANJIVE NARAIN Versus MANOJ KUMAR BORAH	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA MR. DEBANUJ DUTTA PP, ASSAM
21	CrI.Pet./102/2024 WITH LCR,	RAJPAL SINGH POONIA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H TALUKDAR MS. K VERMA MS. K VERMA	PP, ASSAM
22	CrI.Pet./194/2024 FIXED	DR. ARUN CHANDRA DEKA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. S DIHINGIA MS M CHANGMAI MR S SARMAH MR B SAIKIA	MR. J A HASSAN (R-1) PP, ASSAM
23	CrI.Rev.P./210/2024 B/O	RATUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. A M AHMED	

	WITH I.A.(CrI.)/525/2024 in CrI.Rev.P./210/2024	RATUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. A M AHMED	
24	CrI.Pet./241/2024 WITH LCR 1 FILE	MD. MOHABBAT ALI @ MD MAHABAT ALI @ MOHABAT ALI Versus MINAZ UDDN AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. P K ROYCHOUDHURY (R-1) MR. N G KUNDU (R-1) MR. A K AZAD (R-1) PP, ASSAM
25	CrI.Rev.P./245/2024	DEBASHIS PAUL Versus SMTI. BANHISIKHA PAUL DEB	MR C KUMAR	
26	CrI.Rev.P./258/2024 FIXED	BIKASH BERIA Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
27	WITH CrI.Rev.P./259/2024	BIKASH BERIA Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
28	CrI.Pet./473/2024 FIXED	ANANTA BARMAN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
29	CrI.Pet./716/2024 FIXED	RAJ KUMAR KEJRIWAL @ RAJU Versus THE STATE OF ASSAM	MR. P BORA MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	PP, ASSAM
ORDERS				
30	CrI.Pet./517/2016	NITUMONI SAIKIA and 3 ORS Versus AKHIL GOGOI	MR.P N GOSWAMI MR.I KALITA	
31	CrI.Pet./709/2018 FIXED	DIPANKAR DAS AND ANR. Versus STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR R K MOUR MR. B DEKA MR P DAS	MR. P P DUTTA MR. A BORUA MR T GOGOI PP, ASSAM
32	CrI.Pet./611/2019	MD. JOYNAL ABEDIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	PP, ASSAM
33	WITH CrI.Pet./605/2019	HILAL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	PP, ASSAM
34	CrI.A./306/2022 WITH LCR 2 FILES	SRI NRIPEN CHANDRA NATH Versus SRI SUMITRA KR. BORAH	MR. S K GHOSH MS F AHMED	
35	I.A.(CrI.)/683/2022 WITH LCR 5 FILES, FIXED in CrI.A./287/2022	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
36	WITH CrI.A./287/2022	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
36	CrI.Pet./929/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
37	CrI.Rev.P./5/2023 WITH LCR	AMJAD HUSSAIN @ ANJAD AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR F K R AHMED	

38	Crl.A./34/2023 WITH LCR 3 FILES, FIXED	ABDUL MOTLEB Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR R SONOWAL	MR. K K DUTTA (R-2) MS B CHOUDHURY (R-2) PP, ASSAM
39	Crl.A./90/2023 WITH LCR 6 FILES	BISWAJIT SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
40	Crl.Rev.P./374/2023 WITH LCR	RAVINDER GUPTA AND 4 ORS Versus ARPNA GUPTA	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	
41	I.A.(Crl.)/3/2024 B/O in Crl.Rev.P./12902/2023 WITH Crl.Rev.P./12902/2023 (Filing Number)	BOLEN DAS Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
42	Crl.L.P./7/2024 WITH OFFICE NOTE, B/O in Crl.A./346/2024 WITH Crl.A./346/2024 (Filing Number)	BOLEN DAS Versus THE STATE OF ASSAM AND ANR (B) ARCHANA DEKA Versus MADAN DEKA AND 2 ORS.	MS B R A SULTANA MS B R A SULTANA (LEGAL AID COUNSEL)	PP, ASSAM
	WITH I.A.(Crl.)/145/2024	ARCHANA DEKA Versus MADAN DEKA AND ANR. H	MS B R A SULTANA	
43	Crl.A./69/2024 WITH LCR 3 FILES	ARCHANA DEKA Versus MADAN DEKA AND 2 ORS. GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MS B R A SULTANA (LEGAL AID COUNSEL)	PP, ASSAM
44	Crl.A./148/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(Crl.)/488/2024 in Crl.A./148/2024	AFTAB UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
45	Crl.A./178/2024 WITH OFFICE NOTE, LCR 1 FILE(SCANNED COPY)	AFTAB UDDIN BARBHUIYA, Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
46	Crl.A./178/2024 WITH OFFICE NOTE, LCR 1 FILE(SCANNED COPY)	SRI BIREN SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
47	Crl.Rev.P./237/2024 FIXED	KULDIP SINGH WADHWA Versus THE STATE OF ASSAM AND ANR	MR. A ROY MR. S SAHU MR. P KAKATI MS A ROY	MS P BORA (R- 2 & 3) PP, ASSAM
48	Crl.A./178/2024 WITH OFFICE NOTE, LCR 1 FILE(SCANNED COPY)	KULDIP SINGH WADHWA Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY	PP, ASSAM
49	I.A.(Crl.)/339/2024 WITH LCR 4 FILES in Crl.A./159/2023 WITH Crl.A./159/2023	ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH	PP, ASSAM
50	I.A.(Crl.)/479/2024 WITH LCR 5 FILES, FIXED in Crl.A./110/2024 WITH Crl.A./110/2024	ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR. AKKASH MOLLAH Versus THE STATE OF ASSAM	MRS. B GOGOI MR. S RANA MS M BORAH MR Z KAMAR	PP, ASSAM
51	I.A.(Crl.)/479/2024 WITH LCR 5 FILES, FIXED in Crl.A./110/2024 WITH Crl.A./110/2024	AKKASH MOLLAH Versus THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR A SHORIF MR S J CHOUDHURY	PP, ASSAM

49	Crl.Pet./484/2024 WITH LCR 3 FILES(SCANNED COPY), FIXED	MD. RUPSAN ALI @ RUPSAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
50	I.A.(Crl.)/581/2024 FIXED in CrI.Rev.P./5391/2024 WITH Crl.Rev.P./5391/2024 (Filing Number)	AKHTAR HUSSAIN Versus IMRAN HUSSAIN SHAH	MR. A GOSWAMI MRS. C K GOSWAMI MR S N KRISHNATRAYA	
51	Crl.Pet./701/2024 FIXED	AKHTAR HUSSAIN Versus IMRAN HUSSAIN SHAH (F)	MR. A GOSWAMI	
52	Crl.Pet./726/2024 FIXED	NANDAN MAZUMDER Versus SHILPI MAZUMDER	MR F Z MAZUMDER	
53	Crl.Pet./609/2016 FIXED	BIPUL DAS GUPTA Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	PP, ASSAM
HEARING				
53	Crl.Pet./609/2016 FIXED	DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MR.C S RAY(R- 1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MSS SENGUPTAR- 1and2 MS.P BORGOHAIN(R- 1&2)
54	WITH Crl.Pet./188/2015	DR. DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS	MR.M K CHOUDHURY DR.G LAL MRU SARMA MR.A N I HUSSAIN MRP BHARDWAJ MS.R BEGUM	MR.A GOYAL(R-1&2) MR.C S RAYR-1and2 MR.A CHOUDHURY(R-1&2) MR. D KAKOTI(R-1) PP, ASSAM MR.S SENGUPTA(R-1&2)
55	WITH Crl.Pet./608/2016	DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS.	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MR.C S RAY(R-1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MS.P BORGOHAINR- 1and2 MSS SENGUPTA(R- 1&2)
56	CRL.A(J)/111/2019 6 Y 5 M 5 D :WITH LCR 5 FILES, P.B.-1, FIXED	BUDHUA MUNDA Versus THE STATE OF ASSAM	MR A U AHMED, LEGAL AID COUNSEL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
11)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
12)	K U AHMED	16-07-2024	To	22-07-2024
13)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
14)	MR. P MAHANTA	17-07-2024	To	22-07-2024
15)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
16)	MR. V K CHOPRA	25-07-2024	To	29-07-2024

17)	MR S SARMA	16-07-2024	To	15-09-2024
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23)	MR. DITUL DAS	19-07-2024	To	26-07-2024
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25)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
26)	MR. S SHARMA	22-07-2024	To	23-07-2024
27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/365/2024	BASU DEV BISWAS Versus PRASANTA BORKAKATI	MR. H ALI B BARMAN	
2	Cont.Cas(C)/369/2024	GOPI SINHA Versus GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	
3	Cont.Cas(C)/373/2024	NIRMAL KANTI DEB Versus GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	
4	Cont.Cas(C)/375/2024	IMAN UDDIN Versus GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	
5	WP(C)/3517/2024 FIXED	ABDUL RAFIQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. A M KHAN MR Z RAHMAN	SC, P AND R.D.
6	WP(C)/3574/2024	SUBIR PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
7	WP(C)/3578/2024	HD ENGINEERING AND SERVICES Versus POWERGRID CORPORATION LIMITED AND ANR	MR. S DAS MR K DAS	SC, POWER GRID
8	WP(C)/3584/2024	RAKESH SINGH Versus THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
9	WP(C)/3590/2024	SUBIR PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
10	WP(C)/3595/2024	M/S STERLING ASSOCIATE Versus THE STATE OF ASSAM AND 4 ORS	MRS. R BORAH	SC, P H E SC, K A A C
11	WP(C)/3613/2024	MD. ANSER ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, P AND R.D.

ADMISSION

12	WP(C)/1910/2017 FIXED	RATAN CHANDRA BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED	GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY SC, ASTC
13	WITH WP(C)/1923/2017	MANIN BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY(SC, ASTC)
14	WITH I.A.(Civil)/2789/2018 in WP(C)/1923/2017	SRI MANIN BORO, Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR. M SARANIA MD. S U AHMED	MR R M DAS, SC, ASTC SC, A S T C
15	WP(C)/9147/2019	LUJA MAIO SINGPHO Versus THE UNION OF INDIA AND 2 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR M SARMA	MR. D C BORAH MR. S S ROY (R-2,3) MR. S BORTHAKUR (R-2,3) ASSTT.S.G.I.
16	WP(C)/391/2021 FIXED	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 5 ORS.	MR A DASGUPTA MS B DAS MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR. B DAS MR R SARKAR MS M KAKOTY S YESMIN MR K J HAZARIKA	MR. D BARUAH (R-1 TO 5) MR. A I Ali (R-1 TO 5) MR A BHUYAN (R-1 TO 5) ASSTT.S.G.I.
17	WP(C)/3277/2021 CAVT. NO.04542/021,	M/S 14/15 NO. NISHARI HARIA NADI MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ	MR H R A CHOUDHURY (R-7) GA, ASSAM MR. H ALI (R-7) FOR CAVEATOR
18	WP(C)/2875/2022	MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR P SARMA	GA, ASSAM MR. B GOGOI (r-3,4) MR P NAYAK (r-3,4) MR A CHALIHA (r-3,4) MR M BHUYAN (r-3,4)
19	WP(C)/3775/2022 CAVT. NO.05732/022, WITH OFFICE NOTE	NO. 11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D DAS (R-6) MR S KHOUND (R-6) MR D J MEDHI (R-6) MS. R DUTTA (r-6) MR D KALITA FOR CAVEATOR
20	WITH WP(C)/3826/2022 CAVT. NO. 06522/022,	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR. S KATAKI MR S KHOUND MR D J MEDHI MS. R DUTTA	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)

20	<p>WITH WP(C)/3975/2022 CAVT. NO. 06602022,117800006522/022,</p>	<p>M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH</p>	<p>MR K H CHOUDHURY (R- 8) MR J I BARBHUIYA (R-8) GA, ASSAM MR. S KATAKI (r-7) MR D DAS (R-7) MR. J I BORBHUIYA MR S KHOUND (R-7) MR. L MOHAN (R- 8) MR D J MEDHI (R-7) MR D J MEDHI (R-7) MS F BEGUM (R- 8) MS. R DUTTA (r-7) FOR CAVEATOR</p>
	<p>WITH I.A.(Civil)/1850/2022 in WP(C)/3975/2022</p>	<p>M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD. Versus M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.</p>	<p>MR D J MEDHI MR S KHOUND MS. S KHOUND</p>	<p>MR. B K DAS MR. T U LASKAR</p>
21	<p>WITH WP(C)/4208/2022 CAVT. NO. 07182/022,</p>	<p>M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. S BANIK MR. B K DAS MR B DAS MR D J ADHIKARY MR. D. BORAH</p>	<p>SC, CO OP GA, ASSAM MR. S KATAKI (r-7) MR S KHOUND MR D J MEDHI MS. R DUTTA (r-7) FOR CAVEATOR</p>
22	<p>WITH WP(C)/4463/2022 CAVT. NO. 07182/022,</p>	<p>NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY</p>	<p>GA, ASSAM MR. S KATAKI (r-6) MS. S KHOUND MS. R DUTTA (r-6) FOR CAVEATOR</p>
	<p>WITH I.A.(Civil)/2058/2022 in WP(C)/4463/2022</p>	<p>M/S MATSHYA GANDHA MATSHYA BEBOSAI SAMABAI SAMITY LTD. Versus NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND 6 ORS.</p>	<p>MR S KHOUND MR S KHOUND MR D J MEDHI</p>	<p>MR J I BARBHUIYA</p>
23	<p>WITH WP(C)/1478/2023 CAVT. NO. 02072/023,</p>	<p>NO.11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY</p>	<p>GA, ASSAM MR. S KATAKI (r-6) MR D J MEDHI MS. R DUTTA (r-6) FOR CAVEATOR</p>
24	<p>WP(C)/4138/2022</p>	<p>DILIP KUMAR ROY Versus THE UNION OF INDIA AND 4 ORS</p>	<p>MR. N N B CHOUDHURY MR. N SARKAR MR. M DEWAN MR P K BASU</p>	<p>MR. K GOGOI ASSTT.S.G.I.</p>
25	<p>WP(C)/1215/2023 FIXED</p>	<p>THAKUR DAS BARMAN Versus THE STATE OF ASSAM AND 5 ORS.</p>	<p>MR. H. BURAGOHAİN MS A DEVI MS. H BORAH</p>	<p>GA, ASSAM MR. S K GOSWAMI (r-6) MR. B K GOSWAMI (r-6) MR. R SHARMA (r-6) SC, AFDC</p>
26	<p>WP(C)/1524/2023 FIXED</p>	<p>KALPA ADHIKARI Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. P K MAZUMDAR MR. R K MAZUMDAR</p>	<p>GA, ASSAM SC, WATER RESOURCE SC, REVENUE DEPARTMENT</p>
27	<p>WITH WP(C)/1496/2023</p>	<p>UTPAL DEKA AND ANR Versus THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. P K MAZUMDAR MR. R K MAZUMDAR</p>	<p>GA, ASSAM SC, REVENUE DEPARTMENT SC, WATER RESOURCE</p>

28	WITH WP(C)/1560/2023	MINARUL AMIN Versus THE STATE OF ASSAM AND 5 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	GA, ASSAM SC, REVENUE DEPARTMENT SC, WATER RESOURCE SC, FOREST
29	WP(C)/6442/2023	CHANDRESWAR BHARATI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R SARMA	SC, P AND R.D. GA, ASSAM SC, AFDC
30	WP(C)/3232/2024 FIXED	DAKHIN SALMARA MATSYAJIBI FISHERY CO-OPERATIVE SOCIETIES LTD., Versus THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, P AND R.D. GA, ASSAM SC, AFDC
31	WITH WP(C)/2013/2024 CAVT. NO. 03702/024,	LALCHAN ALI Versus THE STATE OF ASSAM AND 13 ORS	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. A F N U MOLLAH SC, P AND R.D. GA, ASSAM MR P SHARMA, SC, FISHERY K ZAMAN FOR CAVEATOR
ORDERS				
32	WP(C)/5244/2019	AJOY THINGNOK Versus THE UNION OF INDIA AND 3 ORS.	MR. A KHANIKAR	MR. S S ROY (R2, R3) MR. S BORTHAKUR (R2, R3) MS. S KAKATI (R2, R3) ASSTT.S.G.I.
33	WP(C)/6390/2019	ABHIJIT BHAGAWATI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA MRS R DEKA	GA, ASSAM
34	Cont.Cas(C)/435/2021	M/S ASSENT CHEMICALS LTD Versus BISWAJIT DAS	MR. M A I HUSSAIN R BORUAH	MR. P N GOSWAMI MR. R R Gogoi
35	Cont.Cas(C)/692/2022	ANSUMWI NARZARY Versus ANURAG GOEL AND ANR	MR. A BORO MS. D MAHANTA	MR. D SAIKIA MR. D SAIKIA MS. R B BORA(R- 2) MR. S BORA(R- 2) MR. S R RABHA MR. R K MUSHAHARY
36	Cont.Cas(C)/696/2022	MANIK BRAHMA MUSHAHARY Versus ANURAG GOEL	MR. A BORO MS. D MAHANTA	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. S R RABHA (r-2)
37	Cont.Cas(C)/138/2023 FIXED	VILIEBEI MERU Versus TENSING RONGPI	MR. S C BISWAS MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MR. A ULLAH MS. U NANDA	MR J CHUTIYA MR M S DEORI MS. S KEMPRAI
38	Cont.Cas(C)/350/2023 B/O	M/S RCN CONSTRUCTIONS PVT LTD Versus CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR. H R DAS	MR R DHAR
39	WITH Cont.Cas(C)/349/2023	M/S RCN CONSTRUCTIONS PVT LTD Versus CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR S BORA	MR R DHAR MR. B GOGOI(R- 2) MR P NAYAK (R- 2) MR A CHALIHA(R- 2) MR M BHUYAN(R- 2)
40	WITH Cont.Cas(C)/428/2023	DEBOJIT DEB Versus CHANDAN SHARMA AND OTHRS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. B GOGOI
41	Cont.Cas(C)/648/2023	MD. JAN MOHAMMAD TALUKDAR Versus AKASH DEEP AND 3 ORS	MR P SARMA	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR. B CHOUDHURY (R-3,2) MR. B CHOUDHURY (R-3,2) MR P NAYAK (R-3,2) MR P NAYAK (R-3,2)

42	WP(C)/966/2023 B/O	ROSA ROSHIE TOKBIPI Versus THE UNION OF INDIA AND 9 ORS.	MRS. R RONGMEI MS. K L R YANTHAN MR. A ULLAH	GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C
43	I.A.(Civil)/1264/2023 in Cont.Cas(C)/19/2022	MANORANJAN BRAHMA, Versus ANURAG GOEL, IAS	MS D DAS	MR. B CHOUDHURY
	WITH Cont.Cas(C)/19/2022	MANORANJAN BRAHMA Versus SHANTANU GOTAMARE, IAS AND ANR.	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
44	Cont.Cas(C)/21/2022	MANORANJAN BRAHMA Versus SANTANU GOTAMARE, IAS AND ANR	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA MR. B CHOUDHURY MR P NAYAK
	WITH I.A.(Civil)/625/2023 in Cont.Cas(C)/21/2022	MANORANJAN BRAHMA Versus ANURAG GOEL, IAS	MS D DAS	
45	Cont.Cas(C)/22/2022	MANORANJAN BRAHMA Versus SANTANU GOTAMARE, IAS AND ANR	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
	WITH I.A.(Civil)/633/2023 in Cont.Cas(C)/22/2022	MANORANJAN BRAHMA Versus ANURAG GOEL, IAS	MS D DAS	
46	WP(C)/5652/2023 B/O	NAMAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	GA, ASSAM
47	Cont.Cas(C)/52/2024	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus JAY SHIVANI	MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. K KONWAR MR S DUTTA MR U.SARMAH
48	I.A.(Civil)/1341/2024 WITH LCR in WP(C)/8030/2015	ASSAM SPUN SILK MILLS WORKERS UNION Versus THE STATE OF ASSAM	MR A DASGUPTA	SC, INDUSTRIES AND COMMERCE
	WITH WP(C)/8030/2015	THE STATE OF ASSAM Versus THE PRESIDING OFFICER, LABOUR COURT, GUWAHATI and 2 ORS	DR. B AHMED MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDA	MR.A DASGUPTA(R-3) MS.B DAS(R-3)
	WITH I.A./1354/2016 in WP(C)/8030/2015	ASSAM SPUN SILK MILLS WORKERS UNION and ANR, Versus THE STATE OF ASSAM	MR.A DASGUPTA MR.B DAS MS.B DAS	DR.B AHMED SC, INDUSTRIES & COMMERCE

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024

8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
11)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
12)	K U AHMED	16-07-2024	To	22-07-2024
13)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
14)	MR. P MAHANTA	17-07-2024	To	22-07-2024
15)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
16)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
17)	MR S SARMA	16-07-2024	To	15-09-2024
18)	MS. N M DEKA	17-07-2024	To	20-12-2024
19)	MR. S B PRASAD	22-07-2024	To	02-08-2024
20)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
21)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
22)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
23)	MR. DITUL DAS	19-07-2024	To	26-07-2024
24)	MR A KALITA	22-07-2024	To	23-07-2024
25)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
26)	MR. S SHARMA	22-07-2024	To	23-07-2024
27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5561/2018 WITH LCR	MINNAT ALI AND 6 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS K GOGOI MR S ISLAM MR. M ALI MR P K DAS MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2 WP(C)/5756/2018 WITH LCR	SULEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. P SHARMAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3 WP(C)/5762/2018 WITH LCR	NAZRUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. I HUSSAIN MR. L R MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4 WP(C)/8510/2018 WITH LCR	BASANTI DEY Versus THE UNION OF INDIA AND 6 ORS.	MR. R SARMA MR H BEZBARUA MR. S J SARMAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5 WP(C)/3922/2019	MILAN PAUL Versus THE UNION OF INDIA AND 7 ORS.	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6 WP(C)/388/2020	FAKIR @ FAKIR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	ASSTT.S.G.I.
7 WP(C)/1680/2020 WITH LCR	RUKMINI MALLIK Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8 WP(C)/148/2021	GAURANGA SHIL Versus THE UNION OF INDIA AND 5 ORS	MR. S BISWAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/2478/2024 B/O, WITH LCR	MAHUR ALI @ MOHOR ALI @ MD. MEHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/1386/2024 in WP(C)/2478/2024	MAHUR ALI @ MOHOR ALI @ MD. MEHAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/3171/2024	MOINUL HOQUE @ MONIRUL ALI @ MONIRUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MS A HUSSAIN S AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/3568/2024	MUSSTT KADHBHANU @ KADHBHANU KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/3569/2024	JABEDA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. A KHALEK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/3570/2024	SURJYA BHANU @ SUNJA VANU Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA MR. Z. HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/3581/2024 B/O	MD. BAREK ALI @ ABDUL BAREK Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
15	WP(C)/69/2017 WITH LCR	SANAT SARKAR @ SARAT KUMAR SARKAR Versus THE UNION OF INDIA and 4 ORS	MR.S C BISWAS MR.R DE MR. E AHMED MS.J BORAH MS.U NANDA MR.P BISWAS	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/1639/2017	AZIZUL HOQUE @ AJIJUR HAQUE @ AJIJUL HAQUE and ANR. Versus THE UNION OF INDIA and 6 ORS.	MR.A M KHAN MR.R ALI MR.S MOLLAH	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/5281/2017 WITH LCR	RAJESWAR DAS Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.S DAS MR.T DEWAN	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/7208/2017 WITH LCR	ABDUL BARI Versus THE UNION OF INDIA and 3 ORS	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/7241/2017 WITH LCR	SAMAJ ANSARI Versus THE UNION OF INDIA and 6 ORS.	MS.M GOGOI MS.J A KHANAM MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/7245/2017 WITH LCR	FULBANU NESSA @ PHULBANU Versus THE UNION OF INDIA and 4 ORS.	MR. P K DAS MR. M U MAHMUD MR. A DAS MR. S ISLAM MR. S HOQUE MS. C KALITA MR. M ALI	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/7249/2017 WITH LCR	JUBEDA KHATUN @ JUBEDA Versus THE UNION OF INDIA and 4 ORS	MR. Z HAMMAD MR. E AHMED MR. R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/7812/2017 WITH LCR	AMIYA BEGUM @ OMIYA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.S ISLAM MRA HAWARI	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/7828/2017 WITH LCR	MARAN BARAI @ KRISTI BARAI Versus THE UNION OF INDIA and 4 ORS.	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	GA, ASSAM ASSTT.S.G.I.

24	WP(C)/7829/2017 WITH LCR	KULSAN NESSA Versus THE UNION OF INDIA and 3 ORS	MR.U DAS MR.D SARMAH MR.N UPADHAYA	GA, ASSAM ASSTT.S.G.I.
25	WP(C)/7831/2017 WITH LCR	MUSSTT. ANUWARA BEGUM @ ANUWARA KHATUN @ ANOWARA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.M RAHMAN MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER MS.M BEGUM	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/7832/2017 WITH LCR	KHATEJA KHATUN @ KHUDEJA KHATUN Versus THE UNION OF INDIA and 8 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R2-8) ASSTT.S.G.I.(R1)
27	WP(C)/7837/2017 WITH LCR	AJJUL HAQUE Versus THE UNION OF INDIA and 3 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR. A W AMAN MR. M R SODIAL	GA, ASSAMR-2 TO 4 ASSTT.S.G.I.(R-1)
28	WP(C)/3299/2018 WITH LCR	NUR JAMAL @ NOOR JAMAL ALI Versus THE UNION OF INDIA AND 5 ORS	MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/3305/2018 WITH LCR	SELIM KHAN @ SALIM KHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. R PHUKAN MR. S BHATTACHARJEE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/3321/2018 WITH LCR	MONER UDDIN SHEIKH @ MONIRUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS A BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/3325/2018 WITH LCR	PARESH NAMUSUDRA AND 3 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. K K DEY MS. N DEY MR V K BAROOAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
32	WP(C)/3326/2018 WITH LCR	JUBEDA BEGUM @ JUBEDA KHATUN AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	WP(C)/3333/2018 WITH LCR	RAMISA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR A N AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/3381/2018 WITH LCR	HAJARA BIBI @ HAJARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MS. S BORO MR B PAUL MR S ISLAM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
35	WP(C)/3566/2018 WITH LCR	MONSURA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. A B SIDDIQUE MS B DAS MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
36	WP(C)/3573/2018 WITH LCR	NAGENDRA DAS AND 4 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. K K DEY MR V K BAROOAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

37	WP(C)/3588/2018 WITH LCR	SMTI. NISHU SARKAR @ NICHU AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR G P BHOWMIK MR. B CHOWDHURY MR. S SARKAR MR. S P KAKOTI BORA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
38	WP(C)/5351/2020 WITH LCR	MD. ROFIQUE UDDIN @ ROFIQUDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN MS. P S LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	WP(C)/5361/2020 WITH LCR	ANOWARA KHATUN @ ANOWARA BEGUM Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	WP(C)/5384/2020 WITH LCR	HASEM ALI @ MD. HASEM ALI Versus THE UNION OF INDIA AND 5 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
41	WP(C)/5428/2020 WITH LCR	MAYRAM BEGUM @ MOIRAM BEGUM Versus THE UNION OF INDIA AND 8 ORS.	MR. A AWAL MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
42	WP(C)/5461/2020 WITH LCR	MUSSTT. ANOWARA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
43	W.P.(Cri.)/33/2023 FIXED	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY	GA, ASSAM MR D DEKA(R-3)
44	I.A.(Civil)/2796/2023 WITH LCR in WP(C)/4997/2016	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/4997/2016	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM (R-2 to R9) ASSTT. S.G.I.(R-1)
45	I.A.(Cri.)/626/2024 in Cri.A./214/2024	ABDUL AZIZ AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
	WITH Cri.A./214/2024	ABDUL AZIZ AND ANR. Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MS S KEJRIWAL	19-07-2024	To	22-07-2024

11)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
12)	K U AHMED	16-07-2024	To	22-07-2024
13)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
14)	MR. P MAHANTA	17-07-2024	To	22-07-2024
15)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
16)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
17)	MR S SARMA	16-07-2024	To	15-09-2024
18)	MS. N M DEKA	17-07-2024	To	20-12-2024
19)	MR. S B PRASAD	22-07-2024	To	02-08-2024
20)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
21)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
22)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
23)	MR. DITUL DAS	19-07-2024	To	26-07-2024
24)	MR A KALITA	22-07-2024	To	23-07-2024
25)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
26)	MR. S SHARMA	22-07-2024	To	23-07-2024
27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	El.Pet./1/2024	HAFIZ RASHID AHMED CHOUDHURY Versus KRIPANATH MALLAH AND 2 ORS.	MR K P PATHAK MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	
2	Cont.Cas(C)/366/2024	SRI MADAN CHANDRA KAIBARTA Versus SRI BHASKAR JYOTI MANTA (ACS)	MR. A K DUTTA MR. B PURKAYASTHA J.P. BARUAH	
3	Cont.Cas(C)/374/2024	ASIT PAUL @ ASHIT PAUL Versus RAMYA JYOTI SARMAH AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	
4	WP(C)/2213/2024 FIXED	HIMANI RAY Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, AGRI. DEPARTMENT
5	WP(C)/3532/2024 FIXED	NITUL CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
6	WP(C)/3566/2024 CAVT. NO.06732/024, WITH CAVT. 673/2024	HEMAKANTA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SHARMA MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM MR. R ALI SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC FOR CAVEATOR
7	WP(C)/3567/2024	G KUMAR Versus THE UNION OF INDIA AND 2 ORS	MR. A AHMED MS. D GOSWAMI	DY.S.G.I.
8	WP(C)/3571/2024	NO. G/3900365 EX HAV/GD (GENERAL DUTY) GOPAL GURUNG Versus UNION OF INDIA AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
9	WP(C)/3573/2024	ABDUL WAHID CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR M J QUADIR MR. A K HANNAN	SC, FOREST
10	WP(C)/3575/2024	DEBEN ENGTI Versus THE STATE OF ASSAM AND 4 ORS	MR. N C DAS MR. M DUTTA	SC, PWD SC, FINANCE SC, K A A C

11	WP(C)/3576/2024	JUTILA MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, AG SC, HEALTH AND F W
12	WP(C)/3580/2024 B/O	DIPANGKI HALOI Versus THE STATE OF ASSAM AND 9 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH MR. C AGARWAL	SC, APSC SC, IRRIGATION
13	WP(C)/3583/2024	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, WATER RESOURCE
14	WP(C)/3588/2024	RANJEET KUMAR MAHTO AND 7 ORS. Versus UNION OF INDIA AND 2 ORS	P K JAIN	DY.S.G.I.
15	WP(C)/3591/2024	KRISHNA KANTA GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
16	WP(C)/3593/2024	JC- 362324 M NAIB SUBEDAR/ CLERK MD IBOMCHA Versus UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
17	WP(C)/3596/2024	RATNADHAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	SC, P AND R.D. GA, ASSAM SC, AG SC, FINANCE
18	WP(C)/3601/2024	SANDEEP BAIDYA AND 24 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H K MAHANTA MS T BARUAH MR A BASUMATARY	SC, P AND R.D. GA, ASSAM
19	WP(C)/3603/2024 B/O	KHUDAJA BEGOM BARLASKAR Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, REVENUE
20	WP(C)/3604/2024	MD. HASIMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, IRRIGATION SC, FINANCE
<u>ADMISSION</u>				
21	WP(C)/730/2020 FIXED	EX-S/350347, HAV/CIPH MAHA SINGH KHATRI Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
22	WP(C)/71/2021 FIXED	SURJYA KANTA BORA Versus ASSAM URBAN WATER SUPPLY AND SEWAGE BOARD AND 2 ORS	MR. S C KEYAL	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (R- 1,2)
23	WP(C)/2790/2022 FIXED	BHABENDRA KUMAR BAISHYA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
24	WP(C)/5343/2022 FIXED	ON THE DEATH OF GAJENDRA PATHAK HIS LEGAL HEIRS SMTI PRIYAM PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
25	WP(C)/6452/2022 B/O	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
26	WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.
27	WP(C)/7305/2022 B/O	ANAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE

28	WITH WP(C)/7288/2022	HABIBUR RAHMAN MAZARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
29	WP(C)/8447/2022 B/O	DR. BONORANJAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	SC, HEALTH
	WITH I.A.(Civil)/1977/2024 in WP(C)/8447/2022	DR. BONORANJAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	SC, HEALTH
30	WP(C)/478/2023 FIXED	SANKAR JYOTI CHUTIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
31	WP(C)/1319/2023 FIXED	ABDUL KARIM ALI Versus UNION OF INDIA AND ANR	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MR A MOHAMMAD	DY.S.G.I.
32	WP(C)/3871/2023 FIXED	LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM
33	WP(C)/4382/2023 B/O	KUMAR SANJIT KRISHNA Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P P MEDHI	GA, ASSAM
34	WP(C)/4683/2023 B/O	SUROJIT ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
35	WP(C)/5655/2023 B/O	PRANJAL PRATIM GOSWAMI AND 78 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. F A HASSAN	SC, HANDLOOM, TEXTILE AND SERICULTURE
36	WITH WP(C)/5882/2023	DIPANKAR KHOUND AND 25 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B. DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE
37	WP(C)/6192/2023 FIXED	KASHYAP JYOTI BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR M CHOUDHURY MR P J DAS	SC, P AND R.D. GA, ASSAM MR. B CHOUDHURY SC, SLRC
38	WP(C)/7251/2023 FIXED	INDRAJIT TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR	GA, ASSAM
39	WP(C)/907/2024 FIXED	PHANIDHAR PATIRI Versus THE UNION OF INDIA AND 7 ORS.	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MRS. R DEVI DY.S.G.I.
40	WP(C)/1733/2024 FIXED	SANDHYA SUKLABAIDHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
41	WP(C)/1817/2024 FIXED	REBA KANTA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR A BORUAH	SC, AG SC, A.H and V. DEPT. SC, FINANCE
42	WP(C)/2301/2024 FIXED	SANJOY CHOUHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, WATER RESOURCE
43	WITH WP(C)/2290/2024	GITARTHA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH SC, PWD

44	WITH WP(C)/2337/2024	MUSTAFA ZAMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
45	WITH WP(C)/2340/2024	JAHANGIR ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, S L R C SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, IRRIGATION
46	WITH WP(C)/2350/2024	JISKEL BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
47	WITH WP(C)/2355/2024	GITALI BURAGOHAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, FOREST SC, HEALTH
48	WITH WP(C)/2357/2024	SUKANYA BORGOHAIN AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
49	WITH WP(C)/2375/2024	PANKAJ GHOSH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MR. S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, TRANSPORT DEPARTMENT, ASSAM SC, SLRC SC, HEALTH
50	WITH WP(C)/2390/2024	GAURAV BABA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, FINANCE
51	WITH WP(C)/2562/2024	MRIDUL KUMAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
52	WITH WP(C)/2578/2024	FUJAIL UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, SOIL CONSERVATION DEPTT. SC, HEALTH
53	WITH WP(C)/2588/2024	NABIN BORDOLOI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, P AND R.D. GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH

54	WITH WP(C)/2590/2024	UTTOM KUMAR SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
55	WITH WP(C)/2594/2024	SAMSUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
56	WITH WP(C)/2595/2024	BHAIRAB DEORI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
57	WITH WP(C)/2597/2024	ANUWAR HUSSAIN SARKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
58	WITH WP(C)/2599/2024	SOURAVJYOTI KOUSHIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
59	WITH WP(C)/2601/2024	AKSHYA KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
60	WITH WP(C)/2762/2024	SUKANYA BORGHAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
61	WP(C)/2385/2024 FIXED	SAYED ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	MS. M BHATTACHARJEE (ADDL. SENIOR GA) SC, P W D
62	WP(C)/2573/2024 B/O	PRADIP SARKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. S P CHOUDHURY MR B DAS MR N BRAHMA	SC, AG SC, BTC SC, FINANCE DEPTT. SC, PWD
63	WP(C)/2807/2024 FIXED	SAHID ALI AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR M HOQUE	GA, ASSAM
64	WP(C)/2896/2024 FIXED	NEERAJ SINGH JAMWAL Versus THE UNION OF INDIA AND 2 ORS.	MR S BORTHAKUR MR S DAS	DY.S.G.I.
65	WITH WP(C)/2577/2024	RAJ JOSHI Versus THE UNION OF INDIA AND 3 ORS	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.

66	WITH WP(C)/2598/2024	DR. BHUPINDER SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI	MRS. A GAYAN DY.S.G.I.
67	WP(C)/2956/2024 B/O	DHIRESWAR HAJONG Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, CO OP GA, ASSAM SC, AG SC, FINANCE SC, EXCISE DEPTT.
68	WP(C)/3023/2024 FIXED	ANISH KALAM Versus THE STATE OF ASSAM AND 3 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM MR. A H MOLLAH	SC, EXCISE DEPTT.
69	WP(C)/3045/2024 FIXED	ZAMALUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, EXCISE DEPTT.
70	WP(C)/3050/2024 FIXED	SUSHANTA DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, EXCISE DEPTT.
71	WP(C)/3324/2024 FIXED	LAISHARAM RAMANANDA SINGH Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MR M R ADHIKARI(CGC) DY.S.G.I.
72	WP(C)/3380/2024 FIXED	SANGITA SARMA Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	DY.S.G.I.
73	WP(C)/3509/2024 FIXED	SMT. DEFOLA NAIDING Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR B D DAS MR. D THAOSEN	SC, NCHAC
ORDERS				
74	WP(C)/613/2024 FIXED	BHABEN BORAH AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM MR. B P SINHA(R-7,14,17,5, 8,4,16,6,18,15,25,21,23,26)
75	WP(C)/619/2024 FIXED	RANJAN KR BARUAH AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM
76	WP(C)/2411/2024 FIXED	REHAN BASFORE AND ANR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, HEALTH AND FAMILY WELFARE DEPTT AND 7 ORS	MD A ALI	GA, ASSAM SC, AG SC, HEALTH SC, FINANCE
77	WP(C)/2933/2024 FIXED	RAMUDGAR YADAV Versus THE UNION OF INDIA AND 8 ORS	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MS G SWAMI	MR. P K ROY(R-2 TO 7) MR. S K CHAKRABORTY(R-2 TO 7) MRS. A CHAKRABORTY(R-2 TO 7) DY.S.G.I. SC, F C I
HEARING				
78	WP(C)/5554/2021 FIXED	MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. S P CHOUDHURY (r- 1,2) MR. S P CHOUDHURY (r- 1,2) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
11)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
12)	K U AHMED	16-07-2024	To	22-07-2024
13)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
14)	MR. P MAHANTA	17-07-2024	To	22-07-2024
15)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
16)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
17)	MR S SARMA	16-07-2024	To	15-09-2024
18)	MS. N M DEKA	17-07-2024	To	20-12-2024
19)	MR. S B PRASAD	22-07-2024	To	02-08-2024
20)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
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23)	MR. DITUL DAS	19-07-2024	To	26-07-2024
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26)	MR. S SHARMA	22-07-2024	To	23-07-2024
27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/33/2024	GOUTAM CHOURA Versus THE STATE OF ASSAM		PP, ASSAM
ORDERS				
2	Mat.App./13/2021 WITH LCR	XXXXXXX Versus XXXXXXX	MR. S N KRISHNATRAYA	MS F BEGUM MS P DASGUPTA MR S PAUL
3	CRL.A(J)/52/2023 1 Y 5 M 10 D.:WITH LCR 4 FILES, P.B.-2 WITH I.A.(CrI.)/367/2024 in CRL.A(J)/52/2023	KHADEM MANDAL Versus THE STATE OF ASSAM	MR. NURUL HASAN (AMICUS CURIAE)	PP, ASSAM
4	Crl.A./124/2023 1 Y 3 M 28 D.:WITH LCR 4 FILES, P.B.-2	KHADEM MANDAL, Versus THE STATE OF ASSAM AND ANR. MD AKTER KHAN @ BAPON KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN MR. J LASKAR MR R DAS	PP, ASSAM
5	I.A.(CrI.)/217/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2 in CrI.A./330/2022 WITH Crl.A./330/2022	BUL MUDI Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA B BURAGOHAIN	PP, ASSAM
6	Crl.A./391/2023 WITH LCR 4 FILES WITH I.A.(CrI.)/1019/2023 in CrI.A./391/2023	BUL MUDI Versus THE STATE OF ASSAM AND ANR. RAJEN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. B BURAGOHAIN MS D DUTTA MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. S. CHANDA	PP, ASSAM
		RAJEN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. S. CHANDA	PP, ASSAM

7	I.A.(CrI.)/1033/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 in CrI.A./451/2023 WITH CrI.A./451/2023	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR	DR. B N GOGOI MR U.P. RAI M NARZARY	PP, ASSAM
8	I.A.(CrI.)/634/2024 in CRL.A(J)/6114/2024 WITH CRL.A(J)/6114/2024 (Filing Number)	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR. RAJESH MAJHI @ MURMUR Versus THE STATE OF ASSAM RAJESH MAJHI @ MURMUR Versus THE STATE OF ASSAM G	DR. B N GOGOI MR U.P. RAI M NARZARY MRS DIPANJALI BORPUJARI (LEGAL AID COUNSEL) MRS DIPANJALI BORPUJARI	PP, ASSAM PP, ASSAM
<u>HEARING</u>				
9	CRL.A(J)/48/2021 2Y 9M 14D, WITH LCR - 4 (FOUR) FILES, P.B. - 2	JAGAT DAS Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
10	CrI.A./172/2021 WITH LCR, P. B. - 2	JETUKI BORO Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
11	CrI.A./174/2023 WITH LCR 6 FILES, P.B.-2, FIXED WITH I.A.(CrI.)/228/2024 in CrI.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,22nd July 2024]

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	WP(C)/3592/2024	MD. RASHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM S PAUL MR. A H MOLLAH	GA, ASSAM SC, GHC
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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	MACApp./502/2018	SRI BAPPI CHAKRABORTY Versus NATIONAL INSURANCE CO. LTD. and ANR	MR. M BISWAS MR.T CHUTIA	MS. R D MOZUMDAR MS.P DAS(R-1) MR B CHANDA(R-2)
2	FAO/50/2023 CAVT. NO.09172/023,	SURENDRA KUMAR MITTAL Versus SAYED KAMALUDDIN AHMED AND 7 ORS	MR G N SAHEWALLA MR. S SARMA MD ASLAM MR. J DEKA MR. T K BHUYAN MR. S K DEKA MS. S MEDHI MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MS T J SAHEWALLA MR. C TALUKDAR MR. A GAUTAM	S ALI MR. P CHOUDHURY MR. R BARUAH MS. M NATH MS S SIDDIQUA MS. J SARMA FOR CAVEATOR
	WITH I.A.(Civil)/2462/2023 in FAO/50/2023	SURENDRA KUMAR MITTAL Versus SAYED KAMALUDDIN AHMED AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MS. S MEDHI MR. C TALUKDAR MR. A GAUTAM	MR. P CHOUDHURY FOR CAVEATOR
WITHDRAWAL				
3	CRP/306/2014 B/O	SMT. SAKUNTALA DEVI and 4 ORS, Versus UNION OF INDIA and 3 ORS,	MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA	MR.S CHOUDHURY(R-3) MR.S DUTTA(R-3) ASSTT.S.G.I.
MOTION				
4	CRP/73/2024 FIXED	MUSTT SOFIKA BEWA Versus KADRUL HAQUE AND 10 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	
5	CRP/75/2024	NAVEEN KHANNA Versus NABASHREE MUDOI AND ANR	MR. D SARAF MR. S S GUPTA	

	WITH I.A.(Civil)/2106/2024 in CRP/75/2024	NAVEEN KHANNA Versus NABASHREE MUDOI AND ANR	MR. D SARAF MR. S S GUPTA	
6	CRP(IO)/239/2024 B/O	SIDDHARTHA BANERJEE Versus PARTHA SARATHI BANERJEE	MR H DAS MR. P GOGOI	
7	CRP(IO)/242/2024	GULNAHAR RAHMAN Versus MD. JAHIDUL AHMED	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	
8	CRP(IO)/243/2024	SUDIP KUMAR DAS Versus DAVID RANJAN BORGHAIN AND 3 ORS	S CHANDA	
9	CRP(IO)/244/2024	BABU NATH Versus GIRIN NATH AND ANR	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	
ADMISSION				
10	MACApp./636/2022 B/O	THE UNION OF INDIA AND ANR. Versus JUGNU NAG AND 4 ORS.	MR. S K MEDHI	MR. B BARUAH
	WITH I.A.(Civil)/2713/2022 in MACApp./636/2022	THE UNION OF INDIA AND ANR. Versus JUGNU NAG AND 4 ORS. H	MR. S K MEDHI	
11	MACApp./138/2023	UNITED INDIA INSURANCE CO. LTD. Versus SHABIB MAZUMDER and 2 ORS	MR.R C PAUL MR. S BASUMATARY MR. S BASUMATARY	MR. M TALUKDAR (r-1)
	WITH I.A.(Civil)/1002/2023 in MACApp./138/2023	UNITED INDIA INSURANCE CO. LTD. Versus MD. NURUL ISLAM MAZUMDER and 2 ORS,	MR. R C PAUL MR. R C PAUL MR. S BASUMATARY	
12	Tr.P.(C)/27/2024 FIXED	PINKI KUMARI Versus SURAJ SAHA	MR. S NAG MR. N D SARMA	MR. M HAQUE MR. DITUL DAS
13	MACApp./308/2024 B/O	NAZIMA BEGUM Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS A	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	MR. K K BHATTA
BAIL HEARING (BA)				
14	Bail Appln./830/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
15	Bail Appln./1752/2024 WITH LCR (SCANNED COPY), WITH OFFICE NOTE, FIXED	MUKESH KUMAR OJHA Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
BAIL HEARING				
16	AB/712/2024 FIXED	RUNJUN BORAH @ RUNJUN BORAH DAS Versus STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
17	RSA/11/2024	ISLAM UDDIN MAZUMDER AND ANR Versus AKMAS ALI AND ANR	MR. A H M R CHOUDHURY	
18	RSA/128/2024 CAVT. NO.06312/024,	RUPAK PAUL Versus M/S SARADAMANI STORE AND 2 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY	MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K BHATTACHARYYA FOR CAVEATOR

ORDERS

19	MACApp./288/2016 WITH LCR, B/O	SMTI RAMESWARI RAJBHAR and 3 ORS Versus MD SIRAJ UDDIN SEIKH and ANR	MR.P SUNDI	MR. R K BHATRA MR.A AHMEDR-2 MR D BHUYAN MS R GANGAWAT MS M N KONYAK
20	MACApp./202/2017 WITH LCR, B/O	SRI MOHESWAR BASUMATARY Versus SRI ALOK GARODIA and ANR	MR.P SUNDI	MR.A J SAIKIA(R-2) MR.U K DUTTA(R-2) MR.K BORAH R-2
21	I.A.(Civil)/2415/2017 in MFA/294335/2017	EMPLOYEES STATE INSURANCE CORPORATION and 2 ORS, Versus M/S GLORISHINE MULTI TRADE P LTD. and 3 ORS,	MR. M SMITH	MR.R THAKURIAR-1 MR.L P SHARMA(R-1)
	WITH MFA/294335/2017 (Filing Number)	EMPLOYEES STATE INSURANCE CORPORATION and 2 ORS Versus M/S GLORISHINE MULTI TRADE P LIMITED and 3 ORS	MR.K K NANDI MS.P KALITA	
22	RSA/57/2018 FIXED	GOBINDA MONDAL Versus PRADIP GHOSH AND 2 ORS,	MR. D BORAH MRS. R BORAH MR. P K SHAH	MR. S K SAHARIAH (R1) MR. D CHANDRA NATH (R1) MR D C NATH MR. C SHARMA (R1)
23	I.A.(Civil)/1783/2019 in MACApp./184/2014 (D/O), FIXED in MACApp./184/2014	KALYANI DAS and 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL
	WITH I.A.(Civil)/1784/2019	KALYANI DAS and 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL
24	MACApp./310/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. RUMI CHANGMAI DUTTA AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA MR. SIDHANT DUTTA	MS. A GUPTA (r-1,2,3) MR. A K PURKAYASTHA (r-1,2,3)
	WITH I.A.(Civil)/2009/2021 in MACApp./310/2021	NEW INDIA ASSURANCE COMPANY LTD Versus SMT. RUMI CHANMAI DUTTA AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA MR. SIDHANT DUTTA	
25	I.A.(Civil)/2184/2021 in RSA/10830/2021	ALI HUSSAIN Versus ON THE DEATH OF MD. MOBARAK HOQUE HIS LEGAL HEIRS	MR. A HUSSAIN MR. A MOBARAQUE	MR. A A R KARIM
	WITH RSA/10830/2021 (Filing Number)	ALI HUSSAIN Versus MOBARAK HOQUE B	MR. A MOBARAQUE	
26	MACApp./276/2022 WITH LCR, B/O	NEW INDIA ASSURANCE CO. LTD. Versus RINA DAS AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT	MRS. S ROY (r-5) MR. P DEKA (R-1,4) MR. A CHETIA (R-1,4) MR M SAHEWALLA (R-1,4) MS T J SAHEWALLA (R-1,4)
	WITH I.A.(Civil)/1511/2022 in MACApp./276/2022	NEW INDIA ASSURANCE CO. LTD. Versus RINA DAS AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT	
27	MACApp./690/2022 WITH LCR, B/O	SRI CHAMPAK BARMAN Versus THE UNITED INDIA INSURANCE CO. LTD. and ANR	MR S C PANDIT	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MR. B KASHYAP
28	I.A.(Civil)/3248/2022 in RSA/10229/2022	BHASAN MANDAL AND 3 ORS. Versus KIRANBALA BORO AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	

	WITH RSA/10229/2022 (Filing Number)	BHASAN MANDAL AND 3 ORS. Versus KIRANBALA BORO AND ORS. F	MR. A K PURKAYASTHA	
29	I.A.(Civil)/3426/2022 in MFA/13091/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus PRANAB BORA AND ANR.	MR. S DUTTA MS. M CHOUDHURY MS C BORAH	
	WITH MFA/13091/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus PRANAB BORA AND ANR. A	MR. S DUTTA	
30	Intest.Cas./7/2023 B/O	PRAKITI DAS Versus NILAM HAZARIKA AND 4 ORS.	MR. N K HALOI MR D GOSWAMI MR. K M HASSAN MR K BARMAN MR S AFRIDI	MR G N SAHEWALLA(r-1) MD ASLAM(r-1) MS. S. TODI(r-1) MS K SARMA (r-1)
	WITH I.A.(Civil)/3323/2023 in Intest.Cas./7/2023	PRAKITI DAS Versus NILAM HAZARIKA AND 4 ORS.	MR. N K HALOI MR. K M HASSAN	
	WITH I.A.(Civil)/316/2024 in Intest.Cas./7/2023	NILAM HAZARIKA, Versus PRAKITI DAS AND 4 ORS	MR G N SAHEWALLA MR G N SAHEWALLA MD ASLAM MS. S. TODI	MR. N K HALOI MR. K M HASSAN
31	RSA/133/2023	MAHAPRABHU SUKRESWAR DEVALAYA PARICHALANA SAMITTEE Versus HARESWAR DEVA SARMA AND 9 ORS.	MR. A DHAR MR S N KRISHNATRAYA MISS S ROY	MR. R K BHUYAN (R-1,2,3,4 TO 9) MR. M KASHYAP (R-1,2,3,4 TO 9)
	WITH I.A.(Civil)/2329/2023 in RSA/133/2023	MAHAPRABHU SUKRESWAR DEVALAYA PARICHALANA SAMITTEE Versus HARESWAR DEVA SARMA AND 9 ORS	MR. A DHAR MR S N KRISHNATRAYA MISS S ROY	
32	I.A.(Civil)/1241/2023 B/O in MACApp./4398/2023	NEW INDIA ASSURANCE CO. LTD. Versus SABITA PATAR HAZARIKA AND 3 ORS.	MRS L SHARMA MR. K K BHATTA	MR. A R AGARWALA (R-1)
	WITH MACApp./4398/2023 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus SABITA PATAR HAZARIKA AND 3 ORS. E	MR. K K BHATTA	
33	I.A.(Civil)/1736/2023 B/O in MACApp./7111/2023	ORIENTAL INSURANCE COMPANY LTD. Versus MEHNASH @ MEHNAZ @ MEHNAJ SULTANA AND 2 ORS.	MR SISHIR DUTTA	MR. A R AGARWALA (r-1) MR ADITYA AGARWALA (r-1)
	WITH MACApp./7111/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus MEHNASH @ MEHNAZ @ MEHNAJ SULATANA AND 2 ORS. E	MR SISHIR DUTTA	
34	I.A.(Civil)/2160/2023 in MACApp./980/2018 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MOITRAYEE BURAGOHAIN PHUKAN AND 6 ORS	MR. S K GOSWAMI MR R SHARMA	
	WITH MACApp./980/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI MOITRAYEE BURAGOHAIN PHUKAN AND 6 ORS	MR. S K GOSWAMI MR R SHARMA MR. B K GOSWAMI	MR. P HAZARIKA MR. S BANIK (r-1,3,4) MR G KHANDELIA (r-6) MR. H S BORAH MR M CHETIA (r-1,3,4) MR N AHMED (r-1,3,4)
35	RFA/31/2024 WITH LCR	BINA HAZARIKA AND 3 ORS Versus PULAK CH SHARMA HAZARIKA	MR. R K BHUYAN MR. M KASHYAP	
36	CRP(IO)/39/2024 B/O	SALMA BEGUM CHOUDHURY Versus NAZMA BEGUM MAZUMDER AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	MR. N ISLAM (r-1) MR M A BARBHUIYA (r-1)

37	CRP(IO)/195/2024 FIXED	SALAM AHMED BARBHUIYA Versus MD. ABID HUSSAIN MAZUMDER AND 12 ORS	MR. P K ROY MS. R CHOUDHURY MR. S K CHAKRABORTY MS F N ZAMAN MS. B. HAZARIKA	MR. S D PURKAYASTHA (R-6 to 9) MR. S ROY (R-1 to 5) MR. M H LASKAR (R-1 to 5) MS S.S.BORA (R-6 to 9)
38	I.A.(Civil)/206/2024 WITH LCR in MACApp./436/2018	ON THE DEATH OF LACHIT SONA AND LATE SARASWATI SONA, HER LEGAL HEIRS Versus SRI ALBIN NARK DIAS AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MD. ASLAM	MR. K K BHATTA MS JONA TALUKDAR (R3)
	WITH MACApp./436/2018	SRI LACHIT SONA AND ANR Versus SRI ALBIN NARK DIAS AND 2 ORS	MR G N SAHEWALLA MR. P BORA MD. ASLAM MR. J KOTOKY	MR. K K BHATTA (R3) MS JONA TALUKDAR (R3)
	WITH I.A.(Civil)/210/2024 in MACApp./436/2018) ON THE DEATH OF LACHIT SONA AND LATE SARASWATI SONA, HER LEGAL HEIRS Versus SRI ALBIN NARK DIAS AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MD. ASLAM	MR. K K BHATTA MS JONA TALUKDAR (R3)
	WITH I.A.(Civil)/211/2024 in MACApp./436/2018	ON THE DEATH OF LACHIT SONA HIS LEGAL HEIRS KUNDAN SONA AND ORS Versus SRI ALBIN NARK DIAS AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MD. ASLAM	MS JONA TALUKDAR (R3)
39	I.A.(Civil)/268/2024 in MACApp./14244/2023	HAMIDA KHATOON AND 2 ORS. Versus THE BRANCH MANAGER AND 3 ORS.	MR. A CHETIA MR. J KOTOKY	MS L SHARMA (r-1) MS R R MUZIB (R-3) MS T GHOSH (R-3)
	WITH MACApp./14244/2023 (Filing Number)	HAMIDA KHATOON AND 2 ORS. Versus THE BRANCH MANAGER AND 3 ORS. E		
40	I.A.(Civil)/1639/2024 FIXED in RSA/60/2019	ON THE DEATH OF LT JOYNOB BIBI Versus ABDUL HOQUE AND 13 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MR. N DHAR MS. U BARUAH
	WITH RSA/60/2019	ON THE DEATH OF APPELLANT NO. 1 HER LEGAL HEIRS AND 12 ORS Versus ABDUL HOQUE AND 13 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH
	WITH I.A.(Civil)/2043/2024 in RSA/60/2019	ON THE DEATH OF JOYNAB BIBI HER LEGAL HEIRS EMAD UDDIN AND ORS Versus ABDUL HOQUE AND 13 ORS	MS. R CHOUDHURY MS F N ZAMAN	MR. T U LASKAR
	WITH I.A.(Civil)/2044/2024 in RSA/60/2019	ON THE DEATH OF JOYNAB BIBI Versus ABDUL HOQUE AND 13 ORS	MS. R CHOUDHURY MS F N ZAMAN	MR. T U LASKAR
	WITH I.A.(Civil)/2045/2024 in RSA/60/2019	ON THE DEATH OF JOYNAB BIBI Versus ABDUL HOQUE AND 13 ORS	MS. R CHOUDHURY MS F N ZAMAN	MR. T U LASKAR
41	I.A.(Civil)/2086/2024 in Mat.App./7358/2024	XXXXXXX Versus XXXXXXX	MR F A LASKAR S HOQUE	
	WITH Mat.App./7358/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	MR F A LASKAR	
42	I.A.(Civil)/2102/2024 WITH LCR in MACApp./457/2023	MALA DEB AND ANR Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	MR. M TALUKDAR	MR. R GOSWAMI

	WITH MACApp./457/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus MALA DEB AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR(R-1, 2) MR. A SHAKIL (r-1,2) MR. M ISLAM
	WITH I.A.(Civil)/3764/2023 in MACApp./457/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus MALA DEB AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
43	I.A.(Civil)/2134/2024 B/O in MACApp./6861/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus RAMFANGLIEN HMAR AND 8 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./6861/2023 (Filing Number)	CHOLAMANDALAM MS. GENERAL INSURANCE COMPANY LTD. Versus RAMFANGLIEN HMAR AND 8 ORS. E	MR. R GOSWAMI	
	WITH I.A.(Civil)/14042/2023 (Filing Number)	CHOLAMANDALAM MS. GENERAL INSURANCE COMPANY LTD. Versus RAMFANGLIEN HMAR AND 8 ORS. E	MR. R GOSWAMI	
HEARING				
44	Crl.Rev.P./211/2021 PART-HEARD, FIXED	BHAGABAN HALOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
45	Crl.A./276/2023 PART-HEARD, LCR 5 FILES, FIXED	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
46	RFA/60/2019 WITH LCR, B/O	S. DALBIR SINGH FLORA Versus S. PAL SINGH FLORA AND 4 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. N P BARUAH MR. D J MAHANTA
	WITH I.A.(Civil)/1932/2019 in RFA/60/2019	S. DALBIR SINGH FLORA Versus S. PAL SINGH FLORA AND 4 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
47	MACApp./64/2021 WITH LCR, B/O	NATIONAL INSURANCE COMPANY LIMITED Versus SRI ASHOK PANDEY AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR G N SAHEWALLA (R1) MD ASLAM (R1) MR H K SARMA (R1) MR. M SAHEWALLA (R1)
STAY MATTERS				
48	Tr.P.(C)./109/2022 FIXED	NIVAMONI BORAH Versus MRIDUL HAZARIKA	MR. P SAIKIA	MRS. B GOGOI (R-1) MR G CHAMUAH (R-1)
49	CRP(IO)/347/2023	SWAPAN BISWAS AND ANR. Versus STATE BANK OF INDIA	MR. R BORA MR. D. BORAH	
50	CRP(IO)/369/2023	DILIP GARODIA AND 3 ORS Versus HEMADA BORAH AND 16 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	L K BORAH (R-1 TO 17) MR. B.J. BRAHMA (R-1 TO 17)
51	Tr.P.(C)./31/2024 B/O	JYOTIRUPA DAS Versus DIJU BHARALI	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA

52 [Tr.P.\(C\)/46/2024](#)
FIXED

SAJIDA JESMIN
Versus
ABDUL HASHIM

MR. N HAQUE
MR K UDDIN
MR. A K AZAD

MR. I H LASKAR (R-1)
MR. P K DEKA (R-1)
MR J H LASKAR (R-1)
MR. P DAIMARY (R-1)
MR. R. KARIM (R-1)
MS. N M LONGKENG (R-1)

53 [CRP\(IO\)/156/2024](#)
B/O

SIKHAMONI BORUAH @ SANTA SIKHA
BORUAH
Versus
MINOTI BORUAH AND 2 ORS

MD H R AHMED
MR A MALEK

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
11)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
12)	K U AHMED	16-07-2024	To	22-07-2024
13)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
14)	MR. P MAHANTA	17-07-2024	To	22-07-2024
15)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
16)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
17)	MR S SARMA	16-07-2024	To	15-09-2024
18)	MS. N M DEKA	17-07-2024	To	20-12-2024
19)	MR. S B PRASAD	22-07-2024	To	02-08-2024
20)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
21)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
22)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
23)	MR. DITUL DAS	19-07-2024	To	26-07-2024
24)	MR A KALITA	22-07-2024	To	23-07-2024
25)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
26)	MR. S SHARMA	22-07-2024	To	23-07-2024
27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/677/2023 B/O	PARTHA PRATIM DEKA AND ANR Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R DEKA S I AKAND	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. A BHATTACHARYYA (r-1)
MOTION				
2	Cont.Cas(C)/358/2024 FIXED	SK. REAZ UDDIN Versus SMTI. GAYATRI BHOTTACHARJYA	MR. N ALAM R K	SC, P H E
3	Cont.Cas(C)/376/2024	KARRI BABU RAO AND ANR Versus MEGHA NIDHI DAHAL	MR A DASGUPTA MS B DAS	
4	WP(C)/3109/2024 FIXED	RANUJA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	SC, ASLSA GA, ASSAM SC, FINANCE
5	WP(C)/3582/2024	HAYAT AUTO WORLD Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. P K MUNIR MR. A. GAYAN	SC, SBI
6	WP(C)/3585/2024	M/S. BARKATAKI PRINT AND MEDIA SERVICES Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
7	WP(C)/3594/2024	USUF ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A ALI MR. Y ALI	SC, REVENUE
8	WP(C)/3599/2024	AXIS BANK LTD. Versus ENFORCEMENT DIRECTORATE AND 3 ORS	MR. P DAS	DY.S.G.I.
9	WP(C)/3607/2024	SRI PANKAJ KHANIKAR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
10	WP(C)/3608/2024	M/S RANA CONSTRUCTION AND ENGINEERING PVT LTD Versus THE UNION OF INDIA AND 8 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. M DAS	DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM SC, F C I

11	WP(C)/3610/2024	M/S. DHB MULTIPURPOSE ENGINEERING ENTERPRISE AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
12	WP(C)/3611/2024	MD. KABUL HUSSAIN BARBHUIYA Versus THE CHIEF GENERAL MANAGER AND 3 ORS.	MR. B J GHOSH MR. T SK	
ADMISSION				
13	WP(C)/1212/2023 FIXED	M/S DAYAL CONSTRUCTIONS AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	GA, ASSAM MR. BHASKAR DUTTA, SENIOR ADVOCATE (r-7,8) MR. S S ROY(R-2 TO 5) MR. SAILENDRA DEKA (r-7,8) MR. S BORTHAKUR (R-2 TO 5) MR J DAS (r-7,8)
WITH				
14	WP(C)/392/2023	RANJU AGARWAL AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR J DAS	MR. B D KONWAR SR. ADV. (R4-R7, R9) MR H AGARWAL (R4-R7, R9) MR J SINGH (R4-R7, R9) MS M ZOMUANPUII (R4-R7, R9) MR P DOLEY (R4-R7, R9) SR. GA, ASSAM
15	WP(C)/1254/2023	M/S AJAY DUTTA WHOLESALE WARE HOUSE Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MS E NATH	SC, EXCISE DEPTT.
16	WP(C)/1283/2023	BINA RANI DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S ISLAM F K R AHMED	GA, ASSAM
17	WP(C)/1352/2023	SMT. PREMIKA INGJAL AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P SARMA MR. A K GUPTA MR K J SAIKIA	GA, ASSAM SC, REVENUE
18	WP(C)/1494/2023 WITH OFFICE NOTE	SONALI BEHERA Versus THE STATE OF ASSAM AND 17 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, P AND R.D. GA, ASSAM MS. T SOM (R-10, 11, 12, 13, 14, 15, 16, 17, 18,) MR. K R BOROOAH(LEGAL AID COUNSEL FOR R-10 TO 18)
19	WP(C)/1577/2023	ATISH MARAMSA AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, REVENUE DEPARTMENT MS. G. HAZARIKA SC, N C HILLS SC, PWD
20	WP(C)/1607/2023 B/O	NANDESWAR BONIA AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, FINANCE SC, REVENUE
21	WP(C)/1719/2023 FIXED	RAJENDRA KUMAR RAVINDRAPAL MANGLA Versus UNION OF INDIA AND 6 ORS.	MS. B CHOWDHURY	MR H GUPTA MR H GUPTA DY.S.G.I.
22	WP(C)/2652/2023	MANJUBALA DEKA @ MANJU DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, FINANCE SC, REVENUE
23	WP(C)/2722/2023	RUKIA BEGUM LASKAR Versus THE UNION OF INDIA AND 4 ORS	MR. A H M R CHOUDHURY	GA, ASSAM MR. B DEKA (R-1,2,3,4) DY.S.G.I.

24	WP(C)/4346/2023	MONI RAM ROY AND ANR Versus THE POWER GRID CORPORATION OF INDIA LIMITED AND 6 ORS	MR MINTU SAIKIA	GA, ASSAM SC, POWER GRID SC, REVENUE
25	WP(C)/4527/2023 FIXED	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD.AND ANR. Versus UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	MR H GUPTA DY.S.G.I.
	WITH			
26	WP(C)/2676/2023	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD. AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	MR H GUPTA DY.S.G.I.
27	WP(C)/6169/2023	JYOTSNA DEB Versus THE STATE OF ASSAM AND 6 ORS	A NEOG A NEOG	GA, ASSAM MS G HAZARIKA (R-3) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, SEC. EDU.
28	WP(C)/6752/2023 FIXED	LONGKIRI TERANG AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, K A A C
29	WP(C)/274/2024	SARALA PATIRI Versus THE STATE OF ASSAM AND 4 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM SC, G M D A SC, REVENUE
30	WP(C)/415/2024	PRAKASH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE SC, AGRI. DEPARTMENT
31	WP(C)/631/2024	MD. MOKIBUR RAHMAN Versus THE UNION OF INDIA AND 3 ORS	MR. P K MUNIR MR. A GAYAN	MR. JYOTIRMOY ROY (r-3) MR. S SARMA (r-3) MR B P SARMAH (r-3) B SAHA (r-3) ASSTT.S.G.I.
32	WP(C)/945/2024	IMRANA KHANAM Versus THE UNION OF INDIA AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM DY.S.G.I. SC, REVENUE
33	WP(C)/1466/2024	MOYNUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. A ALI MR S ISLAM MR. Y ALI	SC, P AND R.D. GA, ASSAM MR A K AHMED (r-7 to 13) MS P KAKATI (r-7 to 13)
34	WP(C)/1534/2024	ABDUL BATEN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE
35	WP(C)/1689/2024	BABUL HUSSAIN AND 129 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
36	WP(C)/1707/2024	MIR SIRAJUL HOQUE AND 388 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR M HANDIQUE	GA, ASSAM SC, REVENUE
37	WP(C)/2147/2024 FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, GHC
38	WP(C)/2157/2024 FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, GHC
39	WP(C)/2432/2024	HALADHAR KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR G N SAHEWALLA (r-2,3,4) MS N K DEVI (r-2,3,4) MR N ANIX SINGH (r-2,3,4) MR H GUPTA DY.S.G.I. SC, IRCTC

40	WP(C)/2670/2024	M/S POWERLINE INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
41	WP(C)/2951/2024	NEW AGE PETCOKE PRIVATE LIMITED Versus STATE OF ASSAM AND 2 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
42	WP(C)/3035/2024 FIXED	SHRI SHIV KUMAR AGARWALLA Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAİN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
43	WP(C)/3136/2024 FIXED	PRADIP TIBREWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	GA, ASSAM DY.S.G.I. SC, REVENUE
44	WP(C)/3260/2024 FIXED	NIRANJAN KAKATI Versus THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
WITH				
45	WP(C)/1229/2024	SUBRATA BORAH Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST DY.S.G.I.
WITH				
46	WP(C)/1763/2024	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
WITH				
47	WP(C)/1764/2024	MAINA DEVI CHORARIA Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
WITH				
48	WP(C)/1766/2024	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
WITH				
49	WP(C)/1768/2024	MS. KIRON MEDHI Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
WITH				
50	WP(C)/1780/2024	PANIRAM KALITA Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
WITH				
51	WP(C)/1845/2024	ANJAYBEE GREEN AND ANR. Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
WITH				
52	WP(C)/1936/2024	NIZAMUDDIN AHMED Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
WITH				
53	WP(C)/1937/2024	M/S Associated Iron And Steel Co Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION MR. D J DAS.(R-1) DY.S.G.I.

54	WITH WP(C)/2170/2024	SRI SUDARSHAN HAZARIKA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
55	WITH WP(C)/2171/2024	M/S ASSAM STEEL COMPANY Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
56	WITH WP(C)/2173/2024	M/S ASSAM STEEL COMPANY Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
57	WITH WP(C)/2245/2024	MANOJ PATNI Versus THE UNION OF INDIA AND 6 ORS	MR. S S GUPTA MS P SHARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
58	WITH WP(C)/2249/2024	PAWAN KUMAR AGARWAL Versus THE UNION OF INDIA	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
59	WITH WP(C)/2251/2024	AMIT JASRASARIA Versus THE UNION OF INDIA AND OTHERS	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
60	WITH WP(C)/2257/2024	PURNA CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
61	WITH WP(C)/2281/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
62	WITH WP(C)/2295/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
63	WITH WP(C)/2534/2024	M/S. N K CONSTRUCTION AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
64	WITH WP(C)/2542/2024	JAHAR SARMA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
65	WITH WP(C)/2554/2024	MD. SHAMS UDDIN AHMED Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
66	WITH WP(C)/2766/2024	M/S OVERDRIVE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

67	WITH WP(C)/2767/2024	M/S EIR CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
68	WITH WP(C)/2768/2024	THUNU DEVI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
69	WITH WP(C)/2769/2024	M/S FREE RIDE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
70	WITH WP(C)/2770/2024	M/S NORTH EAST ENTERPRISE AND TRADING CO AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
71	WITH WP(C)/2843/2024	JPA SNACKS PRIVATE LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, GST SC, GST MR. D J DAS.(R-1) DY.S.G.I.
72	WITH WP(C)/2844/2024	MANAKSIA COATED METALS AND INDUSTRIES LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, STATE TAX SC, STATE TAX MR. D J DAS.(R-1) DY.S.G.I.
73	WITH WP(C)/2849/2024	DEBADIB DAS Versus THE UNION OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
74	WITH WP(C)/2865/2024	SRI DINESH KUMAR SHARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
75	WITH WP(C)/2881/2024	NIRANJAN KAKATI Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
76	WITH WP(C)/2885/2024	SRI TAPUBAN SAIKIA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
77	WITH WP(C)/2889/2024	SRI BISWAJIT BORAH Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
78	WITH WP(C)/2902/2024	MD. MOINUL ALI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
79	WITH WP(C)/2908/2024	SRI LALIT AGARWALLA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
80	WITH WP(C)/2919/2024	MAHESH KUMAR AGARWALLA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

81	WITH WP(C)/3031/2024	SANJIB SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
82	WITH WP(C)/3235/2024	MD. SULTAN ALI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM SC, REVENUE
83	WITH WP(C)/3255/2024	SANJIB KAKATY Versus THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
84	WITH WP(C)/3285/2024	SAURAV JYOTI BARUAH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
85	WITH WP(C)/3286/2024	MS B M PHARMA (INST) Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, STATE TAX SC, FINANCE AND TAXATION DY.S.G.I.
86	WITH WP(C)/3287/2024	M/S JYOTIRMOYEE DRUGS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
87	WITH WP(C)/3291/2024	MS CHAMPA DRUGS AND SURGICALS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST
88	WITH WP(C)/3331/2024	M/S NEZONE SNACKS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
89	WITH WP(C)/3341/2024	MS KD CONSTRUCTION AND ANR Versus UNION OF INDIA AND OTHERS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
90	WITH WP(C)/3358/2024	M/S NSPIRA MANAGEMENT SERVICES PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MR A NATH	SC, GST GA, ASSAM DY.S.G.I. SC, TAXES
91	WITH WP(C)/3453/2024	TONMOY GOHAIN Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
92	WITH WP(C)/3502/2024	NIRANJAN SAHA Versus UNION OF INDIA AND 5 ORS	MR H BETALA	MR H BARUAH (R-2 & 5) MS M DEKA (SC, CGST) DY.S.G.I. SC, TAXES
ORDERS				
93	Review.Pet./31/2024 FIXED, IN WP(C)/4535/2023 (D/O)	THE STATE OF ASSAM Versus M/S BHABANI PERFORMER AND 2 ORS	MS. R DEKA MR R M DAS MR. C SHARMA D JAIN	
94	I.A.(Civil)/1686/2024 FIXED, IN WP(C)/249/2021 (D/O) in WP(C)/249/2021	MD. SAMSHUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS.	MD. A SAHAD MR. M H ALI MR. M H ALI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
11)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
12)	K U AHMED	16-07-2024	To	22-07-2024
13)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
14)	MR. P MAHANTA	17-07-2024	To	22-07-2024
15)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
16)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
17)	MR S SARMA	16-07-2024	To	15-09-2024
18)	MS. N M DEKA	17-07-2024	To	20-12-2024
19)	MR. S B PRASAD	22-07-2024	To	02-08-2024
20)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
21)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
22)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
23)	MR. DITUL DAS	19-07-2024	To	26-07-2024
24)	MR A KALITA	22-07-2024	To	23-07-2024
25)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
26)	MR. S SHARMA	22-07-2024	To	23-07-2024
27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/83/2019 5 Y 4 M 10 D :	RATUL DUTTA @ KONPUTOW Versus THE STATE OF ASSAM	MS. D SAIKIA (AMICUS CURIAE)	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1765/2024	SAB UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR	PP, ASSAM
3	Bail Appln./1955/2024 FIXED	NAR BAHADUR MAGAR Versus THE STATE OF ASSAM AND ANR	MR. DITUL DAS MS TINLUNG	SC, FOREST
4	Bail Appln./1971/2024 FIXED	MEHEBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
5	Bail Appln./2015/2024 FIXED	JUYEL DAS @ JEWEL DAS Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR D PEGU MR. R KONWAR MS B KOUSHIK	SC, NCB
6	Bail Appln./2067/2024	ABU TAHER Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
7	Bail Appln./2068/2024	AYNAL HOQUE Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
8	Bail Appln./2069/2024	RAKESH KOCH Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
9	Bail Appln./2071/2024	SHAMS UDDIN @ SAMS UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR F A LASKAR MR. NURUL HASSAN BARBHUIYA	PP, ASSAM
10	Bail Appln./2072/2024	PRITAM DEY Versus THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM

11	Bail Appln./2077/2024	DIPAK HATIBORUAH @ DIBRA ASOM Versus THE STATE OF ASSAM	MR G ALAM MR S R A NASER MR S AHMED MR S A MUSSABIR	PP, ASSAM
12	Bail Appln./2078/2024	IDUL ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
13	Bail Appln./2080/2024	KULDEEP YADAV AND ANR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
14	Bail Appln./2081/2024	SONU Versus STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
15	Bail Appln./2083/2024	GAMBHEER SINGH Versus STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
16	Bail Appln./2084/2024	ASIM UDDIN ALIAS ASHIM UDDIN ALIAS HABIJUL AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR Z RAHMAN MS J YESMIN	PP, ASSAM
17	Bail Appln./2087/2024	PRANJAL DAS Versus THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM
18	Bail Appln./2088/2024	MASHUK AHMED BARBHUIYA Versus THE UNION OF INDIA	MRS. R RONGMEI MS. K L R YANTHAN MS. J GHOSH	SC, CUSTOMS
19	Bail Appln./2089/2024	MOROMI BEGUM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
20	Bail Appln./2092/2024	SARMIN AKHTAR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
21	Bail Appln./2095/2024	AJOY URANG Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
22	Bail Appln./2099/2024 B/O	SAFIKUL ISLAM @ SAKABUR Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. K L R YANTHAN	PP, ASSAM
23	Bail Appln./2100/2024	RIJUL HOQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
<u>MOTION</u>				
24	AB/1826/2024	PRAG RAJ SINGLA Versus THE STATE OF ASSAM	MR. N J KHATANAR PRAKASH BORAH	PP, ASSAM
25	AB/1828/2024	FAJILA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
26	AB/1832/2024	NAJIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. P K MAZUMDAR	PP, ASSAM
27	AB/1835/2024	ABDULLA ALI SK @ ANR Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
28	AB/1841/2024	JUBEL KHAN Versus THE STATE OF ASSAM	MR H DAS MS. U HAZARIKA MS S ISLAM	PP, ASSAM
29	AB/1844/2024	BALDEB SINHA @ BALADEB SINHA Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM

30	AB/1853/2024	AMIR ALI @ AMER ALI Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
31	AB/1854/2024	SAHIDUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
32	AB/1857/2024	HUSSAIN AHMED AND ANR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
33	Bail Appln./294/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KABIR AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
34	Bail Appln./562/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
35	Bail Appln./1132/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. JULMAT HUSSAIN @ JULMAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. I U CHOWDHURY MR A AHMED	PP, ASSAM
36	Bail Appln./1584/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHANDAN BORAH Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR S DAS	
37	Bail Appln./1667/2024 WITH OFFICE NOTE, FIXED	RIKI DEKA Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	MR B DEORI (r-3) PP, ASSAM
38	Bail Appln./1672/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. SOFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY MS J BEGUM	PP, ASSAM
39	Bail Appln./1721/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	AFAZ ALI @ AFAS ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
40	Bail Appln./1797/2024 FIXED	PARTHIB HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
41	Bail Appln./1816/2024 FIXED	AMLANJYOTI BORUAH Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
42	Bail Appln./1922/2024 WITH OFFICE NOTE, FIXED	AFZAL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
43	Bail Appln./1937/2024 FIXED	AZAHAR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
44	Bail Appln./1964/2024 FIXED	SABAR ALI AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
45	Bail Appln./2007/2024 WITH OFFICE NOTE, FIXED	UTTAM CHAKRABORTY Versus UNION OF INDIA	N CHAUDHURY MR. A BORPUZARI MR A DEKA	SC, NCB
<u>BAIL HEARING</u>				
46	AB/415/2024 FIXED	MOJMUJUL ISLAM AND 5 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
47	AB/473/2024 FIXED	JAHARUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM

48	AB/554/2024 FIXED	REKIBUDDIN AHMED Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	PP, ASSAM
49	AB/957/2024 FIXED	HAYAT ALI PARAMANIK Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
50	AB/988/2024 FIXED	MOON MOON PAUL DEY @ MOON DEY Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
51	AB/1453/2024 FIXED	MINUDDIN @ MOINUDDIN SK Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR S HUSSAIN	PP, ASSAM
52	AB/1523/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SIRAJUL ALI @ ISLAM Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
53	AB/1543/2024 WITH OFFICE NOTE, FIXED	PULIN MAHANTA Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MS S GOYAL MR P R SARMA	PP, ASSAM
54	AB/1601/2024 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
55	AB/1667/2024 WITH OFFICE NOTE, FIXED	IDRIS ALI BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR. A AHMED MD A RAHMAN MR. I U CHOWDHURY	MR G CHAMUAH (r-2) PP, ASSAM

ORDERS

56	W.P.(Cr.)/10/2024 WITH LCR(SCANNED COPY), B/O	PAPPU KUMAR SAHANI Versus NARCOTICS CONTROL BUREAU ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SC, NCB
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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
11)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
12)	K U AHMED	16-07-2024	To	22-07-2024
13)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
14)	MR. P MAHANTA	17-07-2024	To	22-07-2024
15)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
16)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
17)	MR S SARMA	16-07-2024	To	15-09-2024
18)	MS. N M DEKA	17-07-2024	To	20-12-2024
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20)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
21)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024

22)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
23)	MR. DITUL DAS	19-07-2024	To	26-07-2024
24)	MR A KALITA	22-07-2024	To	23-07-2024
25)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
26)	MR. S SHARMA	22-07-2024	To	23-07-2024
27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1206/2024 FIXED	AMINUL KHAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
MOTION (AB)				
2	AB/1827/2024	NAYAN MONI KUMAR Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH MR H J MEDHI	PP, ASSAM
3	AB/1830/2024	BILLAL ALI @ SAFAR ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
4	AB/1851/2024	NASIM UDDIN CHOUDHURY @ NASIM UDDIN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
ADMISSION				
5	WP(C)/4703/2017	DHANANJOY SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR B N SARMA (SR. GA, ASSAM, R-1 TO 4) MR.S C KEYAL(ASSTT. SOLICITOR GEN. OF INDIA, R-5) SC, CBI
6	WP(C)/8890/2018 B/O	REJINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR J I BARBHUIYA MR. L MOHAN MR. R ALI	GA, ASSAM MR. A R SIKDAR (R7) MR M AHMED (R6) MR. A HUSSAIN (R6) MD A ALI (R7) MR. S I TALUKDAR (R7) SC, REVENUE
7	WP(C)/428/2019	M/S. BIKASH ENTERPRISES Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BARUAH	GA, ASSAM SC, G M D A
8	WP(C)/842/2019 FIXED	GIRINDRA NATH Versus ASSAM POWER DISTRIBUTION COMPANY LTD (APDCL) AND 3 ORS.	MR. K R PATGIRI	GA, ASSAM SC, APDCL

9	WP(C)/1325/2019	PROMILA HASDA Versus THE STATE OF ASSAM AND 3 ORS.	MS P BARUAH MR. D C C PHUKAN MS. ANNA K P	GA, ASSAM G UDDIN
10	WP(C)/3676/2020	JITENDRA KUMAR DAS Versus UNION OF INDIA AND 5 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM MRS. R DEVI (CGC) ASSTT.S.G.I. MR. R. BORPUJARI, SC, REVENUE
11	WP(C)/236/2021	GUZRAT GROUP NGO AND ANR Versus THE UNION OF INDIA AND ANR	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR P R SARMA MR. M K CHOUDHURY	MR. M DASGUPTA, SC, IIE ASSTT.S.G.I.
12	WP(C)/319/2021	SATRADHIKAR GAHAN CHANDRA GOSWAMI SOWARANI UDDYAN ARU KALA KRISTI BIKASH KENDRA Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY SC. REVENUE
13	WP(C)/808/2021	UTTAM KUMAR SARDA AND 19 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MR H K SARMA	MR D K MISHRA (R-5 to 11) MS. S JAHAN (R-7,9,11) MR B PRASAD (r-2) MR B PRASAD (r-2) MS M BORCHETIYA (R3, R4) MR P J BORAH (R-5 to 11) MR S DUTTA (R3, R4) SC, GMC MR. SIDHANT DUTTA (R3, R4)
14	WP(C)/1088/2021	RAM NARAYAN RAM Versus THE UNION OF INDIA AND 8 ORS	MS. K JAIN	MR H GUPTA SC, NHIDC ASSTT.S.G.I. SC, K A A C
15	WP(C)/3291/2021	MEHERA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, APDCL
	WITH			
16	WP(C)/6743/2023	MEHERA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MD A HUSSAIN MR. A WAHAB	GA, ASSAM SC, APDCL
17	WP(C)/3366/2021	SYED AMEENUL ALAM Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI	GA, ASSAM SC, HEALTH SC, REVENUE
18	WP(C)/4022/2021	M/S R.K. JAIN AND SONS AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR. S K GOSWAMI (R-2 TO 3) MR. R SHARMA (R-2 TO 3) SC, RAILWAY
19	WP(C)/4034/2021 FIXED	THE HATIDHURA BAZAR COMMITTEE AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR S N SARMA SENIOR ADVOCATE MR. R ISLAM	SC, PNRD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
20	WP(C)/4855/2021	ARUN DEV NATH AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MR. N K MURRY	GA, ASSAM MR A CHANDRAN (ADDL. SR. GA, ARUNACHAL PRADESH, R-8,9) SC. REVENUE
21	WP(C)/3599/2022	SURAJIT BEZBARUAH AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM SC, SEC. EDU.
22	WP(C)/3943/2022	SMT. ARCHANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM MR B K SINGH (R-4,5) MR D AKRAM (R-4,5) SC, REVENUE SC, F C I

23	WP(C)/4154/2022	RAINBOW PAPER PRODUCTS Versus THE UNION OF INDIA AND 6 ORS	MR. S K AGARWAL	SC, GST
24	WP(C)/7376/2022	M/S JAMES WARREN TEA LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, REVENUE
25	WP(C)/8041/2022	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI DY.S.G.I. SC, FINANCE
26	WP(C)/8462/2022 FIXED	PURBANCHAL CEMENTS LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S P ROY MR. R J DAS MS. S KUMARI N GAUTAM JYOTISH DAS	GA, ASSAM MR. N N B CHOUDHURY (R-5) MR. N SARKAR (R-5) MR P K BASU (R-5) MR. A BANERJEE (R-5)
WITH				
27	WP(C)/2440/2023	PURBANCHAL CEMENTS LTD AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	GA, ASSAM MR. N N B CHOUDHURY, (R-5) MR. N SARKAR, (R-5) MR P K BASU, (R-5) MS. K DEY, (R-5) SC, REVENUE
WITH I.A.(Civil)/1278/2023 in WP(C)/2440/2023				
WITH I.A.(Civil)/2052/2024 in WP(C)/2440/2023				
28	WP(C)/1512/2023	AJIT KHAKLARY Versus THE STATE OF ASSAM AND 8 ORS EASTERN KARBI ANGLONG COLLEGE Versus THE STATE OF ASSAM AND 6 ORS	MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
29	WP(C)/1554/2023	MD. ISAHAK ANSARI @ ISAK ANASARI Versus THE STATE OF ASSAM AND 5 ORS	MR. A C SARMA MR. P K ROYCHOUDHURY MD. A KHAN MR G BHARADWAJ MR N BRAHMA	SC, HIGHER EDU GA, ASSAM MS. P R MAHANTA SC, REVENUE SC, K A A C
30	WP(C)/1595/2023	BIRMAN KHOLAR Versus THE STATE OF ASSAM AND 9 ORS	MR. S ZAMAN MS P BARMAN MR. M ALAM	GA, ASSAM MR. N M DUTTA (r-3,4,5) MR. S C KHOUND (r-3,4,5)
31	WP(C)/6353/2023	RIKKABUL KHAN ROSTOGY Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MD A ISLAM	SC, REVENUE SC, K A A C SC, SOIL CONSERVATION DEPTT.
32	WP(C)/6459/2023	MADARKHAT TEA COMPANY PVT LTD AND ANR Versus THE SECRETARY CUM P F COMMISSIONER, ASSAM TEA PLANTATIONS P.F. AND PENSION FUND SCHEME AND 4 ORS	MR. K N CHOUDHURY MR. M K SARMA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM SC, REVENUE SC, FINANCE
33	WP(C)/6760/2023	PANKAJ MOHAN YEIN AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	MR. A K SAHEWALLA (R-5) MR. W SHARMA (R-5) MR D GOSWAMI (R-5) SC, PF SC, PNB
WITH				
34	WP(C)/6592/2023	SABITA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	SC, PWD ROAD GA, ASSAM SC, REVENUE
35	WP(C)/7078/2023	RAJESHWAR DAS AND 61 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A C SARMA MR. P MEDHI MR. G C BORAH	GA, ASSAM SC, REVENUE

36	WP(C)/7082/2023	ANIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA MR. T R SARMA MR. A K ROY MR M KASHYAP	GA, ASSAM MR. A MANNAF (R-5) MD A S ALI (R-5) SC, REVENUE
37	WP(C)/7473/2023	M.S. DUROPLY INDUSTRIES LIMITED (FORMERLY KNOWN AS M/S SARADA PLYWOOD INDUSTRIES LTD.) Versus THE UNION OF INDIA AND 4 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST
38	WP(C)/2459/2024 FIXED	AMIT JASRASARIA Versus THE UNION OF INDIA	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
ORDERS				
39	WP(C)/3673/2015	SMTI. JYOTIKA BHAGAWATI Versus THE STATE OF ASSAM AND 3 ORS.	MR.S SAIKIA MS.D GHOSH MR.M BARMAN	GA, ASSAM SC, HEALTH
40	WP(C)/1980/2017	TIKEN PATHAK and 4 ORS. Versus THE STATE OF ASSAM and 12 ORS	MR.B K MAHAJAN MR.N HAQUE MR S DEKA MR S DEKA MR.M HUSSAIN MR.A CHOUDHURY MR. D TALUKDAR MR. D TALUKDAR MRS H CHAKRABORTY MRS H CHAKRABORTY MR B SINHA MR B SINHA MS.B DEKA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM MR.A R SIKDAR R- 7and10 MR.B RAHMAN(R- 4&5) MR.N AHMED(R- 7&10) MR.S CHOUDHURY(R- 4&5) MR.M H TALUKDAR(R- 7&10)
41	I.A.(Civil)/2744/2017 in WP(C)/7362/2013	ABDUS SALAM Versus THE STATE OF ASSAM AND 9 ORS	MR.A M KHAN	GA, ASSAM MR. A ROY, SC, PNRD MD.S ISLAM MR.A CHOUDHURY
	WITH WP(C)/7362/2013	ABDUS SALAM Versus THE STATE OF ASSAM AND 8 ORS	MR.J AHMED MR.S DAS MR.A M KHAN MS.S KALITA MR.M ANSARI MR.A HOQUE	GA, ASSAM MR.B HUSSAIN MR. A ROY, SC, P & RD MD.S ISLAM MR.A CHOUDHURY MS.M KONCH
42	WP(C)/6204/2019	TULESWAR PEGU AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P PATHAK MR. A NARZARI MS. NILAM DEVI	MS. D S NEOG (SC, CO-OP DEPTT. (R-2 to R-5)) MS. D D BARMAN (GA, ASSAM, (R-1))
43	WP(C)/7944/2019	JAHIRUL HASSAN LASKAR AND ANR. Versus THE UNITED BANK OF INDIA AND ANR.	MR. S ROY MR. M H LASKAR	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH
44	WP(C)/8750/2019	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO) Versus THE STATE OF ASSAM AND 7 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	GA, ASSAM
45	WP(C)/290/2020	RAJU SHARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B P SINHA	GA, ASSAM SC, PCB SC, G M D A SC, GMC
46	WP(C)/5375/2020	ANGSHUMAAN BAROOWA Versus THE STATE OF ASSAM AND 3 ORS	MR R RAJKHOWA MR. B KHAKHLARY	SR. GA, ASSAM SC, REVENUE
47	WP(C)/4727/2021	KUSHALA HAJONG Versus THE STATE OF ASSAM AND 7 ORS	MR. A R AGARWALA MR A AGARWALA	GA, ASSAM SC, APDCL MR. G PEGU (r-6,7)
48	WP(C)/356/2022	MD. AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM

49	I.A.(Civil)/1393/2022 WP(C) 7053/2019(D/O) in WP(C)/7053/2019	HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR.	MR S K SARKAR MS C BURAGOHAIN A. N. H PHOM	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR R HOQUE
	WITH I.A.(Civil)/1390/2022	HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MS C BURAGOHAIN A. N. H PHOM	
50	WP(C)/3234/2022	LALITA DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MRS M D CHOWDHURY MR N BARUAH	GA, ASSAM, MR R M DAS S.C SJ & ED MR R DHAR, SC, WPT&BC
51	Cont.Cas(C)/145/2023	ZEETENDRA SALAI Versus MEGHA NIDHI DAHAL	MR SAURADEEP DEY MR P H KONWAR	MR. D SAIKIA (r-1) MR. S BORA (r-1)
52	I.A.(CrI.)/560/2024 AB 1208/2024(D/O) in AB/1208/2024	NEKIBUR RAHMAN @ NEKIBUR ISLAM Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
HEARING				
53	WP(C)/4139/2014 PART-HEARD, BY SLIP	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
	WITH WP(C)/4140/2014	GEMIMI DISTRILLERIES TRIPURA PVT LTD. Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
	WITH WP(C)/5903/2014	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS,	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, ESIC

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
11)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
12)	K U AHMED	16-07-2024	To	22-07-2024
13)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
14)	MR. P MAHANTA	17-07-2024	To	22-07-2024
15)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
16)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
17)	MR S SARMA	16-07-2024	To	15-09-2024
18)	MS. N M DEKA	17-07-2024	To	20-12-2024
19)	MR. S B PRASAD	22-07-2024	To	02-08-2024
20)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
21)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024

22)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
23)	MR. DITUL DAS	19-07-2024	To	26-07-2024
24)	MR A KALITA	22-07-2024	To	23-07-2024
25)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
26)	MR. S SHARMA	22-07-2024	To	23-07-2024
27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2074/2024	GOBINDA TALUKDAR Versus THE STATE OF ASSAM	MR. S BARMAN	PP, ASSAM
2	Bail Appln./2075/2024	SAMSUL HAQUE Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
3	Bail Appln./2079/2024	HARJYOTI BAISHYA @ BIKI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
4	Bail Appln./2082/2024	JAVED AKHTAR Versus THE STATE OF ASSAM	MR. R ALI	PP, ASSAM
5	Bail Appln./2085/2024	ASHISH SAHA Versus STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
6	Bail Appln./2090/2024	JAMAT ALI AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
7	Bail Appln./2093/2024	ASHRAFUZ ZAMAN Versus THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY MR. R BARTHAKUR MR. M S HUSSAIN	PP, ASSAM
8	Bail Appln./2094/2024	ARIFUL ISLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR S ISLAM	PP, ASSAM
9	Bail Appln./2097/2024	MUHIMUDDIN AHMED @ HARU Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
10	Bail Appln./2098/2024	JAGWESWAR NATH @ JAGYESWAR NATH Versus THE STATE OF ASSAM	MR. K NATH MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
MOTION				
11	Crl.Pet./1281/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	SIRAJUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM

12	WITH Crl.Pet./1278/2023	HARUN RASHID @ MD HARUN RASHID Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
13	WITH Crl.Pet./1279/2023	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
14	WITH Crl.Pet./1280/2023	NAKIBUR ZAMAN Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
15	Crl.Rev.P./266/2024	ABDUL MATLEB Versus THE STATE OF ASSAM	MR. U P CHALIHA MD. I AHMED MS M ROY	PP, ASSAM
16	Crl.Rev.P./267/2024 B/O	SOMER ALI Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
17	Crl.Rev.P./268/2024	NAJIR UDDIN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. A B T HAQUE MR. B. KUMAR	PP, ASSAM
18	Crl.Pet./449/2024 WITH LCR 3 FILES(SCANNED COPY), B/O	BIMALANGSHU BHATTACHARJEE Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
19	Crl.Pet./830/2024	GAJNAFOR ADIL Versus THE STATE OF ASSAM AND ANR	MR. B SAHARIA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
20	Crl.Pet./831/2024	TRISHNA BHARALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
21	Crl.Pet./832/2024	AMIR HOSEN @ AMIR HUSSAIN Versus THE STATE OF ASSAM	MR. J AHMED MS M DAS MR. S MOLLAH	PP, ASSAM
22	Crl.Pet./833/2024	KANKAN KR NATH Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
23	Crl.Pet./834/2024	BHABADWIP BORAH @ SRI BHABADUP BORAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
24	Crl.Pet./835/2024	JUNMONI DIHINGIA Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI MR S GOGOI A R MONDAL	PP, ASSAM
25	AB/1743/2024 FIXED	DHRUBA JYOTI HALOI Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
26	AB/1824/2024	NEKIBUR ISLAM AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
27	AB/1825/2024	ROFIQUL ALOM AND ANR Versus THE STATE OF ASSAM	MR. M ALI MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
28	AB/1829/2024	SONABAR ALI Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM

29	AB/1831/2024	KAVERY DAS Versus THE STATE OF ASSAM	MS. D L DEKA MR. D UPAMANYA MS. I DAS MR. SIDHANT DUTTA	PP, ASSAM
30	AB/1836/2024	PURNIMA BEGUM @ PURNIMA KHATUN AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
31	AB/1837/2024	ROBIYAL HOQUE @ KETU Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
32	AB/1842/2024	MUSTOFA MAHMADUL HASSAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
33	AB/1843/2024	RONUZ DAS @ RONUJ DAS Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN	PP, ASSAM
34	AB/1845/2024	ANWAR HUSSAIN MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
35	AB/1846/2024	ABDUL HANNAN MAZUMDER AND 3 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
36	AB/1855/2024	AMINUL ALI AND 2 ORS. Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
37	AB/1856/2024	FIRUJ ALI Versus THE STATE OF ASSAM	MR. R ALI	PP, ASSAM
38	AB/1859/2024	VALLEPU SRINIVASULU Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	PP, ASSAM
ADMISSION				
39	Crl.Rev.P./107/2018 WITH OFFICE NOTE, LCR 3 FILES	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
BAIL HEARING (BA)				
40	Bail Appln./1437/2024 FIXED	SAKRUL ISLAM @ SAMIR Versus THE STATE OF ASSAM	MR D MEDHI MS. P. NAIDING	PP, ASSAM
41	Bail Appln./1679/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SUMAN ROY Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. D K AGARWALA	PP, ASSAM
42	Bail Appln./1856/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL RAHIM @ ABDUL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
43	Bail Appln./2012/2024	BIRI YAKAP Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
44	Bail Appln./2038/2024 FIXED	ABZAL ALI AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	MRS K GOSWAMI PP, ASSAM
45	WITH AB/1772/2024	PABAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	MRS K GOSWAMI PP, ASSAM

BAIL HEARING

46	AB/685/2024 AB 985/2024(D/O), FIXED	REZABUL HOQUE @ REJABUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
47	AB/849/2024 BA 1222/2024(D/O), FIXED	ABDUS SALAM AND ANR. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO	PP, ASSAM
48	AB/871/2024 FIXED	SAHIDUR RAHMAN @ SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
49	AB/887/2024 FIXED	JAMIUL AKTAR AHMED Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
50	AB/1349/2024 FIXED	MANOJ KUMAR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
51	AB/1520/2024 FIXED	SUKUMUDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
52	AB/1524/2024 FIXED	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM
53	AB/1564/2024 FIXED	PARIMAL BORA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
54	AB/1597/2024	PRABADH KALITA Versus THE STATE OF ASSAM	MR. M NATH MR. A ROY MR. A BHATTACHARJEE	MR S DEWRI(INFORMANT) MR A DEKA(INFORMANT) PP, ASSAM
55	AB/1788/2024 FIXED	SOKIAL RAHMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
56	Bail Appln./2016/2024 FIXED	ABHISHEK CHANDA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
ORDERS				
57	Tr.P.(CrI.)/29/2024 FIXED	HRISHIKESH DEY AND ANR Versus SMTI. SHILPA DEBNATH	MR GOPAL MR K KASHYAB	
58	Tr.P.(CrI.)/30/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	HRISHIKESH DEY Versus SMT. SHILPA DEBNATH	MR GOPAL MR K KASHYAB	
59	CrI.Pet./529/2024 WITH LCR 3 FILES	ABHIJIT SAIKIA AND ANR Versus ANZITA SAIKIA AND ANR	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA R BARMAN	MR. M SHARMA (r-2) MRS. S ISLAM (r-2) MR R KALITA (r-2)
WITH				
60	CrI.Pet./528/2024	ABHIJIT SAIKIA AND ANR Versus ANZITA SAIKIA AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA R BARMAN	

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
11)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
12)	K U AHMED	16-07-2024	To	22-07-2024
13)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
14)	MR. P MAHANTA	17-07-2024	To	22-07-2024
15)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
16)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
17)	MR S SARMA	16-07-2024	To	15-09-2024
18)	MS. N M DEKA	17-07-2024	To	20-12-2024
19)	MR. S B PRASAD	22-07-2024	To	02-08-2024
20)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
21)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
22)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
23)	MR. DITUL DAS	19-07-2024	To	26-07-2024
24)	MR A KALITA	22-07-2024	To	23-07-2024
25)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
26)	MR. S SHARMA	22-07-2024	To	23-07-2024
27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2065/2024	MD AJIBAR ALI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH MR H J MEDHI	PP, ASSAM
2	Bail Appln./2070/2024	ABDUL BASHIT Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS R CHETRI	PP, ASSAM
3	Bail Appln./2073/2024	MD. KAJIM UDDIN ALI Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
4	Bail Appln./2086/2024	SUBHASH DAS Versus THE STATE OF ASSAM	MR. K NATH MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
5	Bail Appln./2096/2024	NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
MOTION				
6	AB/1813/2024 FIXED	ARUP BAGHAWAR Versus THE STATE OF ASSAM	MR. B K DAS MR. H GOGOI	PP, ASSAM
7	AB/1833/2024	RABINDRA KR. CHANGKAKATI @ ROBIN CHANGKAKATI AND 3 ORS. Versus STATE OF ASSAM	MR. M DUTTA MR. A BORUA MR K M BORA	PP, ASSAM
8	AB/1847/2024	MANJUR AHMED TAPADAR Versus THE STATE OF ASSAM	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM	PP, ASSAM
9	AB/1848/2024	KAMAR UDDIN AHMED Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN Z ROHMAN MS S R KALITA	PP, ASSAM
10	AB/1849/2024	LILIMA KHATUN AND ANR Versus STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA MR H BORAH	PP, ASSAM

11	AB/1850/2024	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR N ISLAM	PP, ASSAM
12	AB/1852/2024	MD. YASHIN ALI Versus STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
13	AB/1858/2024 B/O	PRAGYA TIWARI AND ANR Versus THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA MR M BHUYAN	PP, ASSAM
ADMISSION				
14	Crl.Pet./607/2024 FIXED	MD. ISLAOUR RAHAMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./1184/2024 FIXED	SANJOY KUMAR RAY Versus THE STATE OF ASSAM	MR S C DAS RAKESH DHAR	PP, ASSAM
16	Bail Appln./1428/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANITA ROY Versus THE STATE OF ASSAM	MR B P BORAH J DASGUPTA MR P J DUTTA	PP, ASSAM
17	AB/1514/2024 FIXED	NOWSHAD ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
18	Bail Appln./1603/2024 FIXED	TOUSEEF ALI FAROOQUI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
19	Bail Appln./1686/2024 FIXED	BAHARUL ISLAM @ AMBANI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
20	Bail Appln./1736/2024 FIXED	TAMA TASO Versus THE STATE OF ASSAM	MR. S AHMED J BORAH MS. M. KHATUN MS N AKTAR	SPECIAL PP ASSAM
21	Bail Appln./1807/2024 FIXED	DIP JYOTI DAS Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	PP, ASSAM
22	Bail Appln./1833/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. HUSSAIN AHMED Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM
23	Bail Appln./1866/2024 FIXED	NIPAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. H RAHMAN MR. A K AHMED MD A ISLAM	PP, ASSAM
24	Bail Appln./1875/2024 FIXED	AMARENDRA KUMAR Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM
25	Bail Appln./1881/2024 FIXED	GOURI CHOUHAN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
26	Bail Appln./1898/2024 FIXED	MUSST. SIRATUN NESSA Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MS. R. R. SAIKIA	PP, ASSAM
27	Bail Appln./2010/2024 FIXED	JUBAIR AHMED Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
BAIL HEARING				
28	AB/1196/2023 FIXED	AZAHARUL ISLAM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

29	AB/2315/2023 FIXED	HEMANTA TALUKDAR Versus THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR A SARANIA MR. R BEZBARUAH	PP, ASSAM
30	AB/2883/2023 FIXED	MD ABUL KALAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
31	AB/3025/2023 FIXED	SOHID ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
32	AB/3686/2023 FIXED	ATAUR RAHMAN @ ATIUR RAHMAN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR MR. SAIFUL ISLAM	MR. D DAS, SC. NIA
33	AB/80/2024 FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
34	AB/351/2024 FIXED	MILAN HAZARIKA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR. P DOWARA	PP, ASSAM
35	AB/409/2024 FIXED	ANUP SONOWAL AND ANR. Versus THE STATE OF ASSAM	MR D SAIKIA MD IMRAN	PP, ASSAM
36	AB/920/2024 FIXED	BINANDA NEOG @ JILI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
37	AB/962/2024 FIXED	GANESH CHANDRA DEKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD IMRAN	PP, ASSAM
38	AB/1027/2024 FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
39	AB/1136/2024 FIXED	Y BILASH SINGHA Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M R Z CHOUDHURY MR S H MAHMUD	PP, ASSAM
40	AB/1381/2024 FIXED	INSAN ALI @ INSAN MIYA AND 4 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MS S. MEHJABIN MR H A RASHID	PP, ASSAM
41	AB/1414/2024 FIXED	ISMAIL HUSSAIN @ ISMAIL HOSEN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
42	AB/1449/2024 FIXED	DALIM DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	PP, ASSAM
43	AB/1456/2024 FIXED	BIREN HUZURI Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS MR. K MEDHI D R TALUKDAR	PP, ASSAM
44	AB/1502/2024 FIXED	GANA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MISS. A BARUAH MS A GOGOI	PP, ASSAM
45	AB/1537/2024 FIXED	ABDUL BATEN KHAN Versus THE STATE OF ASSAM	MR J ISLAM MR. R HASSAN MR. T MOHAMMAD	PP, ASSAM
46	AB/1569/2024 FIXED	ANANDA CH. SHILL @ ANANDA SHILL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
47	AB/1600/2024 FIXED	RAJU DAS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM

48	AB/1622/2024 FIXED	MILAN RAY @ HULUNG Versus THE STATE OF ASSAM AND ANR	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
49	AB/1626/2024 FIXED	LALREMPUI HMAR Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
50	AB/1644/2024 FIXED	RAJESH KALITA Versus THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
51	AB/1736/2024 FIXED	SUBAR ALI Versus THE STATE OF ASSAM,	MR S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
11)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
12)	K U AHMED	16-07-2024	To	22-07-2024
13)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
14)	MR. P MAHANTA	17-07-2024	To	22-07-2024
15)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
16)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
17)	MR S SARMA	16-07-2024	To	15-09-2024
18)	MS. N M DEKA	17-07-2024	To	20-12-2024
19)	MR. S B PRASAD	22-07-2024	To	02-08-2024
20)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
21)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
22)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
23)	MR. DITUL DAS	19-07-2024	To	26-07-2024
24)	MR A KALITA	22-07-2024	To	23-07-2024
25)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
26)	MR. S SHARMA	22-07-2024	To	23-07-2024
27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/245/2024	AMAR ALI AND 4 ORS. Versus LEGAL HEIRS OF ROKEYA KHATUN AND 4 ORS	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	
2	CRP(IO)/246/2024	BISWAJIT DEWRI Versus BARNALI BORDOLOI	MR. K BORUAH MR. M ALAM MS. P BORAH	
3	AB/1840/2024	SANJU KUMAR CHETRY Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
ADMISSION				
4	CRP/149/2023	NEELAKSHI SANDILYA AND ANR Versus SHAHAR BHANU	MR K KHANNA MS M DAS	MD K RAHMAN
5	CRP/174/2023 WITH LCR, FIXED	ASSAM STATE TRANSPORT CORPORATION AND 2 ORS. Versus UMESH CH. DEKA	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. D C C PHUKAN T KAKATI
6	FAO/54/2024	TROILUKYA GOHAIN BARUAH Versus MOHINI GOHAIN BARUAH	J TALUKDAR MR. R. ALI MR M BORO	
7	MACApp./349/2024	SHRIRAM GENERAL INSURANCE CO. LTD Versus DULUMONI DEKA AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA	
	WITH I.A.(Civil)/2084/2024 in MACApp./349/2024	SHRIRAM GENERAL INSURANCE CO. LTD Versus DULUMONI DEKA AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA	
8	MACApp./350/2024	JYOTI PRASAD BARUAH Versus SAFIQUL ISLAM AND 2 ORS.	MR D MAHANTA	
9	MACApp./351/2024	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus RUPATI BASUMATARY AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

	WITH I.A.(Civil)/2110/2024 in MACApp./351/2024	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus RUPATI BASUMATARY AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
10	MACApp./352/2024	BACHCHELAL SAHU AND ANR. Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	
<u>BAIL HEARING (BA)</u>				
11	Bail Appln./971/2024	ABIDUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
12	Bail Appln./1421/2024 FIXED, WITH CASE RECORD (SCANNED COPY)	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
13	Bail Appln./2035/2024 FIXED	RAMJAN ALI Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
<u>BAIL HEARING</u>				
14	AB/719/2024 WITH CASE RECORD (SCANNED COPY)	KAZI GULAM MUSTAFA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
15	WITH AB/726/2024	KAZI GULAM MUSTAFA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
16	AB/1261/2024	RAJJAK ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
17	RSA/105/2024 FIXED	ABIDUR RAHMAN Versus MUZIBUR RAHMAN AND ANR.	MR S BORTHAKUR A M AHMED R A LAHKAR	
18	RSA/127/2024	ROHIT KONWAR Versus BHOLA SAIKIA AND 2 ORS.	SADHAN KALITA MR P DAS GUNJAN DAS	
	WITH I.A.(Civil)/2114/2024 in RSA/127/2024	ROHIT KONWAR Versus BHOLA SAIKIA AND 2 ORS.	SADHAN KALITA MR P DAS GUNJAN DAS	
19	RSA/129/2024	LEGAL HEIRS OF ABDUL AWAL ABDUL HAQUE AND 7 ORS. Versus RUP BHANU AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
	WITH I.A.(Civil)/2133/2024 in RSA/129/2024	LEGAL HEIRS OF ABDUL AWAL ABDUL HAQUE AND 7 ORS. Versus RUP BHANU AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
<u>ORDERS</u>				
20	RSA/152/2007 WITH LCR, WITH OFFICE NOTE	NALINI KR. DAS Versus BENUBALA DAS and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MR.P GOSWAMI	MISS.B SARKAR MR.P SEN

21	RSA/216/2011 WITH LCR	MUSSTT RAJINA CHOUDHURY and ANR Versus ON THE DEATH OF AMJED ALI HIS LEGAL HEIRS and ORS	MR Z MUKIT MR. A SATTAR MR.P K DEKA MR.H DEKA S CHOUDHURY G IMTIAZ MR.M BURAGOHAIN	MR. B C CHOUDHURY (r-3,4,5) MR K L GUPTA MR.P BHAGAWATI MD.S ALI MS.J BEGUM MR.G BORDOLOI MR.R RAHMAN
	WITH MC/3608/2011 in RSA/216/2011	MUSSTT RAJINA CHOUDHURY and ANR Versus ON THE DEATH OF IMAN ALI, HIS LEGAL HEIRS MD. AMJED ALI and OTHERS	MR.P K DEKA MR.H DEKA MR.M BURAGOHAIN	
22	CRP/456/2015 FIXED	JAGADISH CHAKRABORTY Versus TULSHI DAS and 6 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR H DAS MR.N K DEKA	
23	I.A.(Civil)/3899/2017 FIXED in RSA/353/2017 WITH RSA/353/2017	ASHIM RAY Versus PRAFULLA KUMAR SARKAR AND 2 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	
	WITH I.A.(Civil)/2223/2019 in RSA/353/2017	ASHIM RAY Versus PRAFULLA KUMAR SARKAR AND 2 ORS	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY	
	WITH I.A.(Civil)/2224/2019 in RSA/353/2017	ASHIM RAY Versus ON THE DEATH OF PRAFULLA KUMAR SARKAR, HIS LEGAL HEIRS AND 8 ORS	MR A D CHOUDHURY MR. D CHOUDHURY	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY
	WITH I.A.(Civil)/2225/2019 in RSA/353/2017	ASHIM RAY Versus ON THE DEATH OF PRAFULLA KUMAR SARKAR, HIS LEGAL HEIRS AND 8 ORS	MR A D CHOUDHURY MR. D CHOUDHURY	
24	Mat.App./19/2018 WITH LCR WITH MC/59/2023 in Mat.App./19/2018 WITH I.A.(Civil)/2029/2023 in Mat.App./19/2018	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MS R D MAZUMDAR MR. D BORAH R SARMA MS. R B BORA MS. R B BORA	MS. P BHATTACHARYA MS. R B BORA MS. M KALITA MS. R D MOZUMDAR MS. R D MOZUMDAR
25	CRP(IO)/222/2019 FIXED	SHAHEN SHAH Versus JAHANARA BEGUM AND 23 ORS.	MS M HAZARIKA MS. S KHOUND	MR. N J GOGOI (R-7,14 TO 17) MR K BROOK
26	Mat.App./6/2020 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	
27	MACApp./235/2021 B/O	SMT. DIPALI DEVI Versus MD. HASINUR HUSSAIN and ANR	MRS M D CHOWDHURY MRG AGARWAL MS.R K SAINI	MR.S S SHARMA(R-2) MS.L SHARMA(R-2) MRA SHARMA(R-2)
28	Tr.P.(C)/5/2022 FIXED	SARMISTHA DEVI Versus RITTICK SARMA	MR. P MAHANTA MS. P SAHARIA	MS H AHMED MR. FIRUZ KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN
29	I.A.(Civil)/647/2022 WITH LCR, FIXED in RSA/2313/2022	RITUPARNA PHUKAN ROY AND ANR. Versus ANUPAM DAS AND 2 ORS.	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	

	WITH RSA/2313/2022 (Filing Number)	RITUPARNA PHUKAN ROY AND ANR. Versus ANUPAM DAS AND 2 ORS. B	MR. B K BHAGAWATI	
30	WITH RSA/117/2019	ON THE DEATH OF SMTI. INDU ROY @ INDU PHUKAN ROY HER LEGAL HEIRS DR.RITUPARNA PHUKAN ROY (SON) N Versus DR. ANUPAM DAS AND 2 ORS.	MR. P S DEKA MR. JYOTIRMOY ROY MR. B K BHAGAWATI MR. R HAZARIKA MR. C CHAKRAVARTY MR B S DEKA	MR. B K SHARMA MS. B BHUYAN MR. P SARMA
31	RSA/91/2023 FIXED	PADMINI RABHA AND ANR. Versus SHYAMAL SARKAR	MR B K SARMA MR T C DAS MS P SARMA MR. P SARMA	
32	CRP(IO)/107/2023 FIXED	UNION OF INDIA AND ANR Versus M/S SVC PROJECT PVT. LTD. AND ANR	MR. B CHAKRAVARTY	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER
	WITH I.A.(Civil)/3096/2023 in CRP(IO)/107/2023	M/S SVC PROJECT PVT. LTD. AND ANR Versus UNION OF INDIA AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, C.G.C.
33	RSA/167/2023 FIXED	MONIKANTA KALITA AND ANR. Versus BIJOY CHANDRA KALITA AND 2 ORS.	MR. M DUTTA MR. N UDDIN MR. M ISLAM MR. S K CHETRY	A I AHMED(R-1,3) MS B DEVI(R-1,3) MR P SAH(R-1,3) MR A I AHMED(R-1,3)
34	CRP(IO)/428/2023 FIXED	PRADIP KR BARUAH AND 2 ORS Versus ANU DAS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MS. A MEDHI MR. D M NATH
35	WITH CRP(IO)/429/2023	PRADIP KR BARUAH AND 2 ORS Versus ANU DAS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MS. A MEDHI MR. D M NATH
36	I.A.(Civil)/455/2023 in MACApp./683/2023	NATIONAL INSURANCE COMPANY LIMITED Versus RASHMI PRAVA TAMULY AND 4 ORS.	MR T KALITA MR. A KAKATI	MR. R GOSWAMI Ms. J BARUAH MR A SHARMA
	WITH MACApp./683/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus RASHMI PRAVA TAMULY AND 4 ORS . A	MR T KALITA	
37	I.A.(Civil)/1900/2023 in RSA/3827/2022	TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED), S/O LATE FALU DEWANI, HIS LEGAL HEIRS ABDUL HAI AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. A F N U MOLLAH (R-1 to 5) MR R ISLAM (R-1 to 5) MR A H AHMED (R-1 to 5)
	WITH RSA/3827/2022 (Filing Number)	TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED) AND ORS. E	MR. M A SHEIKH	
38	CRP/3/2024 FIXED	AFIYA BEGUM LASKAR AND ANR. Versus NIRMAL GOALA AND 3 ORS.	MR. S K GHOSH MS F AHMED	MR. B C DAS MR. S H RAHMAN
39	Review.Pet./27/2024 CONT.CASE(C) 215/2023(D/O), FIXED	MANSUR ALI AHMED Versus SANTOSHI AGARWALLA AND ANR	MR. K N CHOUDHURY MR. D J DAS	
40	Tr.P.(C)/48/2024 FIXED	NIBEDITA NATH Versus SIDDHARTHA SANKAR NATH	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	

41	CRP(IO)/200/2024 FIXED	BASANTI DAS Versus PUNESWAR BARMAN AND 2 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA DR AZIZ KHAN	
42	CRP(IO)/206/2024 FIXED	NITYANANDA PATRA AND ANR Versus RENU GOHAIN AND 2 ORS	MR. P SUNDI	
43	I.A.(Civil)/1165/2024 FIXED in RSA/63/2024	TAIYABUR RAHMAN AND ORS Versus LEGAL HEIRS OF HARUNAR RAHMAN RAJIA KHAN AND ORS	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ MR. W HAQUE	
	WITH RSA/63/2024	TAIYABUR RAHMAN AND ORS Versus LEGAL HEIR OF HARUNUR RAHMAN, AND ORS	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ MR. W HAQUE	MR. M H RAJBARBHUIYAN (r-2) MR. M H RAJBARBHUIYAN (r-2) MR G BHARADWAJ MR G BHARADWAJ
44	I.A.(Civil)/1640/2024 in RSA/108/2023	JAHURUL ISLAM @ HAQUE AND ANR. Versus ABDUL WAHAB	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. B CHETRI
	WITH RSA/108/2023	ABDUL WAHAB Versus JAHURUL ISLAM @ HAQUE AND ANR.	MR. S SAIKIA	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB
45	I.A.(Civil)/1750/2024 FIXED in MACApp./155/2024 WITH MACApp./155/2024	KANMONI KALITA AND 5 ORS. Versus THE ORIENTAL INSURANCE CO. LTD.	MR D MONDAL	MR. S K GOSWAMI
	WITH CO/7/2024 in MACApp./155/2024	THE ORIENTAL INSURANCE CO. LTD. Versus KANMONI KALITA AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL (R1-R3) MR R.D. BHUYAN (R1-R3) MR. M ALI(R-5)
46	I.A.(Civil)/1802/2024 in CRP/15331/2023	KANMONI KALITA AND 2 ORS Versus ORIENTAL INSURANCE CO LTD AND 2 ORS	MR D MONDAL MR. R D BHUYAN	
	WITH CRP/15331/2023 (Filing Number)	MAHAMAYA DAS AND 4 ORS Versus MADHUBALA DAS	MR. A R SIKDAR MR. M H TALUKDAR MR. S I TALUKDAR MR. SAIFUL ISLAM	
	WITH I.A.(Civil)/6624/2024 (Filing Number)	MAHAMAYA DAS AND 4 ORS Versus MADHUBALA DAS (A)	MR. M H TALUKDAR	
47	I.A.(Civil)/2109/2024 in MACApp./7846/2024	MAHAMAYA DAS AND 4 ORS Versus MADHUBALA DAS (A)	MR. M H TALUKDAR	
	WITH MACApp./7846/2024 (Filing Number)	TRIBENI CHETIA @ CHUTIA AND 3 ORS. Versus NEW INDIA ASSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
	WITH MACApp./7846/2024 (Filing Number)	TRIBENI CHETIA @ CHUTIA AND 3 ORS Versus NEW INDIA ASSURANCE CO LTD AND 2 ORS F	MR. A R AGARWALA	
48	I.A.(Civil)/2112/2024 in MACApp./6944/2024	PRASANTA BORA Versus DAMAYANTI GOGOI AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	

WITH
[MACApp./6944/2024](#)
(Filing Number)

PRASANTA BORA
Versus
DAMAYANTI GOGOI AND 2 ORS F

MR. A R AGARWALA

STAY MATTERS

49	CRP(IO)/25/2024 FIXED	CHITRANGADA CHAKRAVERTI Versus ON THE DEATH OF DEBOJYOTI SENGUPTA @ RANJAN SENGUPTA HIS HEIRS AND LEGAL REPRESENTATIVES	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
50	Tr.P.(C)/41/2024 FIXED	DIPIKA NATH Versus BABLU NATH	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
51	Tr.P.(C)/47/2024 FIXED	ARPITA MITRA MAZUMDER Versus SUBRATA MAZUMDER	MR. K BHATTACHARJEE MS T BARUAH MR. M SAIKIA MS. A BARMAN	DR G J SHARMA MR S NATH
52	CRP(IO)/157/2024 FIXED	CHATTRA KR DAS Versus NAZMINA KHATUN AND 2 ORS	MR. A R SIKDAR MR. M H TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
11)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
12)	K U AHMED	16-07-2024	To	22-07-2024
13)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
14)	MR. P MAHANTA	17-07-2024	To	22-07-2024
15)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
16)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
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18)	MS. N M DEKA	17-07-2024	To	20-12-2024
19)	MR. S B PRASAD	22-07-2024	To	02-08-2024
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26)	MR. S SHARMA	22-07-2024	To	23-07-2024
27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,22nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1959/2024 PART HEARD, BY SLIP in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, REVENUE ASSTT.S.G.I.
	WITH WP(C)/2956/2022 CAVT. NO. 04662/022,	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/2123/2022 in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH MRS. A GAYAN (R-5) SC, GMC SC, REVENUE
HEARING				
2	WP(C)/9219/2019 PART-HEARD, FIXED	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. B C PATHAK MR. R K D CHOUDHURY MR. B PATHAK MR. N CHOUDHURY(R-7) MR. B D DEKA(R-7) MR. R THADANI MR. M DAS(R-7) ASSTT.S.G.I. MR. A DEKA(R-7) MS. G KAUR (R-7)

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LEAVE NOTE OF ADVOCATES FOR 22/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. R SARMAH	15-07-2024	To	25-07-2024
9)	MS M DAS	15-07-2024	To	24-07-2024
10)	MS S KEJRIWAL	19-07-2024	To	22-07-2024
11)	MR S K KEJRIWAL	19-07-2024	To	22-07-2024
12)	K U AHMED	16-07-2024	To	22-07-2024
13)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
14)	MR. P MAHANTA	17-07-2024	To	22-07-2024
15)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
16)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
17)	MR S SARMA	16-07-2024	To	15-09-2024
18)	MS. N M DEKA	17-07-2024	To	20-12-2024
19)	MR. S B PRASAD	22-07-2024	To	02-08-2024
20)	MR. S K GOSWAMI	22-07-2024	To	24-07-2024
21)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
22)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
23)	MR. DITUL DAS	19-07-2024	To	26-07-2024
24)	MR A KALITA	22-07-2024	To	23-07-2024
25)	MR. A K PURKAYASTHA	22-07-2024	To	23-07-2024
26)	MR. S SHARMA	22-07-2024	To	23-07-2024
27)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
28)	MR. M U MAHMUD	23-07-2024	To	25-07-2024
29)	MR. A BHATTACHARYA	22-07-2024	To	25-07-2024